



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday, 19th August 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Cont.Cas(C)/83/2018</a>	BINENDRA BASUMATARY AND 16 ORS. <b>Versus</b> ARUNA SUNDARARAJAN AND 5 ORS.	MR. P K DAS MR N J DAS MR. A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MR. R THADANI S BEGUM
	<b>WITH</b>			
2	<a href="#">Cont.Cas(C)/81/2018</a>	GOJEN BARUAH AND 7 ORS. <b>Versus</b> ARUNA SUNDARARAJAN AND 5 ORS.	MR. P K DAS MR. R MAZUMDAR MR N J DAS MR. A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MS. S BEGUM MR. R THADANI
	<b>WITH</b>			
3	<a href="#">Cont.Cas(C)/82/2018</a>	KAMAL CHANDRA NATH AND 43 ORS. <b>Versus</b> ARUNA SUNDARARAJAN AND 5 ORS.	MR N J DAS MR N J DAS MR A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MS. S BEGUM MR. R THADANI
	<b>WITH</b>			
4	<a href="#">Cont.Cas(C)/466/2023</a>	BABUL SAIKIA AND 18 ORS <b>Versus</b> MS. ARUNA SUNDARARAJAN, IAS AND 5 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	
5	<a href="#">PIL/76/2023</a>	MINDAR KIRI TERON <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A I KATHAR MR B RONGPHAR	GA, ASSAM MR. M BISWAS (R7) MR. K K PARASAR (R-1,3) J SINGPHO (R7) DY.S.G.I. SC, K A A C SC, PWD
6	<a href="#">PIL/6/2024</a>	SANDEEP CHAMARIA <b>Versus</b> THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	GA, ASSAM SC, GHC
	<b>WITH</b>			
7	<a href="#">PIL/11/2024</a>	REETAM SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	PETITIONER IN PERSON	GA, ASSAM SC, GHC SC, BAR COUNCIL

8	<a href="#">PIL/14/2024</a> FIXED	NORTH EAST ECO DEVELOPMENT SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	GA, ASSAM SC, FOREST SC, REVENUE
9	<a href="#">Cont.Cas(C)/184/2024</a>	BHUPENDRA SINHA AND 3 ORS. <b>Versus</b> Dr. RAVI KOTA AND 3 ORS.	MR. S P SHARMA MS U SHARMA MR T R SEN	MR. D NATH(R-2) MS. N BARMAN(R-2) O ASSUMI(R-2)
10	<a href="#">WA/213/2024</a> FIXED	MONURAMA DAS <b>Versus</b> PULAKESH BARUAH AND 4 ORS.	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH LUAYING	GA, ASSAM SC, APSC SC, DIB. UNIVERSITY
11	<a href="#">WA/260/2024</a> FIXED	DARASH MATHUR AND ANR <b>Versus</b> BINA DEVI AND ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, FOREST
12	<a href="#">Cont.Cas(C)/343/2024</a>	ALAKA KALITA <b>Versus</b> SRI NARAYAN KONWAR AND ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTH	
13	<a href="#">WP(C)/2226/2024</a>	HAM -AK RURAL DEVELOPMENT FOUNDATION <b>Versus</b> NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE AND 11 ORS	MR. A C BURAGOHAIN M BURAGOHAIN MS. H BORAH MS. S NATH	MRS. A GAYAN DY.S.G.I.
14	<a href="#">I.A.(Civil)/2302/2024</a> IN PIL/70/2022 (D/O) in PIL/70/2022	RENSING BEY, <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM GA, ASSAM DY.S.G.I.
15	<a href="#">WP(C)/3520/2024</a> FIXED	DAMBARU DHAR DAS <b>Versus</b> BANK OF INDIA AND ANR	MR S DUTTA MR. B SHARMA MR. H DAS	
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
16	<a href="#">PIL/45/2024</a>	RINKU KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY MS S.S.BORA	GA, ASSAM
17	<a href="#">WA/277/2024</a>	THE UNION OF INDIA <b>Versus</b> GO-3006M RAM ASRA KHURAL		MR. D BORAH(R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2438/2024</a> in WA/277/2024	THE UNION OF INDIA <b>Versus</b> GO-3006M RAM ASRA KHURAL		MR. D BORAH(R-1)
18	<a href="#">WP(C)/4110/2024</a> FIXED	EMPLOYEES STATE INSURANCE CORPORATION AND 5 ORS <b>Versus</b> PRAKASH SARMA AND ANR	A NEOG	MR H K DAS (r-1) MR N K SARMA(r-1)
19	<a href="#">WP(C)/4124/2024</a> CAVT. NO.07522/024, B/O	THE CENTRAL BOARD OF SECONDARY EDUCATION AND 2 ORS. <b>Versus</b> SH. JAGADISH BARMAN AND 2 ORS.	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	DR G J SHARMA DY.S.G.I. FOR CAVEATOR
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
20	<a href="#">WA/30/2024</a> CAVT./946/2023	THE GAUHATI UNIVERSITY AND 2 ORS. <b>Versus</b> RIAZUL HAQUE AND 10 ORS.	MR. P J PHUKAN MR. ARIF AHMED SC, G U	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI FOR CAVEATOR
21	<a href="#">WA/216/2024</a>	AINESWARI PATIR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU SC, FINANCE
22	<a href="#">WA/220/2024</a>	THE GAUHATI HIGH COURT AND 2 ORS <b>Versus</b> HASNINE ALAM AND 3 ORS	MR H K DAS	SC, AG (A AND E) MS. D GHOSH (P-1) MS N DEKA (P-1) MS H BETALA (P-1) MS A HUSSAIN (P-1) MR I CHAKMA (P-1) MR. S. K. CHAKMA (P-1) MR A.K. HAJONG (P-1) SC, FINANCE

WITH  
[I.A.\(Civil\)/2068/2024](#)  
in WA/220/2024

THE GAUHATI HIGH COURT AND 2 ORS MR H K DAS  
**Versus**  
HASNINE ALAM AND 3 ORS

SC, AG (A AND E)  
MS. D GHOSH (P-1)  
MS N DEKA (P-1)  
MS H BETALA (P-1)  
MS A HUSSAIN (P-1)  
MR I CHAKMA (P-1)  
MR. S. K. CHAKMA (P-1)  
MR A.K. HAJONG (P-1)  
SC, FINANCE

**- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -**

23 [WA/164/2020](#)

BIKASH UPADHYAYA  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.

MR. R HAZARIKA  
MR. J ROY  
MR. C CHAKRAVARTY  
MR D DAS

GA, ASSAM  
SC, APSC

WITH  
[I.A.\(Civil\)/1862/2020](#)  
in WA/164/2020

BIKASH UPADHYAYA  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.

MR. R HAZARIKA  
MR. J ROY  
MR. C CHAKRAVARTY  
MR D DAS

GA, ASSAM  
SC, APSC

WITH  
[I.A.\(Civil\)/116/2021](#)  
in WA/164/2020

BIKASH UPADHYAYA  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.

MR. R HAZARIKA  
MR. J ROY  
MR. C CHAKRAVARTY

GA, ASSAM  
SC, APSC

24 [PIL/41/2021](#)

INDRAJIT CHAKMA  
**Versus**  
THE UNION OF INDIA AND 6 ORS

MS. D GHOSH  
MS N DEKA  
MR SAURADEEP DEY  
MS H BETALA

ASSTT.S.G.I.  
GA, AP

25 [PIL/66/2021](#)

LAKHESWAR DEORI AND ANR.  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.

MR H R A CHOUDHURY  
MR. M SARANIA  
MR. I U CHOWDHURY

GA, ASSAM  
MR M R ADHIKARI  
(INTERVENORS) R-5 to 8)  
SC, REVENUE

26 [PIL/28/2023](#)

BRIJBHUSHAN DAUNDIYAL  
**Versus**  
UNION OF INDIA AND 3 ORS

MR. K N CHOUDHURY  
MR. RANGON CHOUDHURY  
MS N MAHANTA  
N GAUTAM

MR. R B PHOOKAN (R-4)  
MR. K GOGOI  
R SARMAH (R-4)  
MS M KAKOTY (R-4)  
MR K J HAZARIKA (R-4)  
DY.S.G.I.  
SC, SSA

27 [PIL/31/2023](#)

HASIBUR RAHMAN  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MS P AGARWAL  
MR. M M ZAMAN  
MR. B J DAS

MR. B P BORAH,  
INTERVENOR  
GA, ASSAM  
MR. S SARMA, Sr.  
ADVOCATE (R-4)  
MR. J DEKA (R-4)  
MR. T K BHUYAN (R-4)  
MR. S K DEKA (R-4)  
MR. C TALUKDAR (R-4)  
MR. A GAUTAM (R-4)

28 [PIL/40/2023](#)  
FIXED

ANIMESH DEY AND 9 ORS  
**Versus**  
THE UNION OF INDIA AND 9 ORS

MR. A R SIKDAR  
MR. S I TALUKDAR  
J A SIKDAR  
D HUSSAIN

MR. JYOTIRMOY ROY (R-9,10)  
MR. S BARUAH (R-6)  
MR. S R GOGOI (R-9,10)  
MR. S R GOGOI (R-9,10)  
MRS S BARUAH (R-1)  
C. SARMAH (R-9)  
J SAIKIA(R-9)  
DY.S.G.I.  
SC, PCB  
SC, FOREST

29 [WA/5/2024](#)

NIBON CHANDRA DAS AND 27 ORS  
**Versus**  
THE STATE OF ASSAM AND 8 ORS.

MR B D DAS  
MR. A K DUTTA  
MR. B PURKAYASTHA  
MR. B ZAMAN

SC, P H E

30 [WA/167/2024](#)

MD. HAFIZUR RAHMAN AND ANR  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR. M K CHOUDHURY  
MR. P CHAKRABORTY  
TANZIM L. CHOUDHURY

SC, ELEM. EDU  
GA, ASSAM  
MR. A DEKA(r-5,6)

31	<a href="#">WA/194/2024</a> CAVT. NO.05242/024, FIXED, CAVT./524/2024	OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS. <b>Versus</b> ANKUSH SAIKIA AND ANR.	MR. B K DAS MR H P GUWALA H P NEOG	MR. C BORUAH MR. R BORO SC, HEALTH AND F W FOR CAVEATOR
32	<a href="#">WA/219/2024</a> FIXED	DEFODIL DAS AND 3 ORS <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION LTD AND 9 ORS	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MR. M K DAS(R-1 TO 9)
33	<a href="#">WA/237/2024</a> FIXED	DIMBESWAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
	<b>WITH</b> <a href="#">I.A.(Civil)/2161/2024</a> <b>in</b> WA/237/2024	DIMBESWAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
	<b>WITH</b> <a href="#">I.A.(Civil)/2449/2024</a> <b>in</b> WA/237/2024	DIMBESWAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
34	<a href="#">WA/246/2024</a> CAVT. NO.067120/24,N FIXED, CAVT./671/2024	THE UNION OF INDIA AND 4 ORS <b>Versus</b> M/S MVVS-PKRJV	MR H GUPTA	MR. R MAJUMDAR FOR CAVEATOR
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
35	<a href="#">PIL/19/2022</a>	JAVED ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MRS P NAG	MR. K N CHOUDHURY (r- 3,4) GA, ASSAM MS. M DEVI (r-3,4) MR. S BARUAH (R-6) MR. A DAS (r-3,4) MS. S KONWAR (R-1, 2 & 5)
36	<a href="#">C.Ex.App./3/2023</a> FIXED	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE <b>Versus</b> M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED	MR. S C KEYAL	MR. S SHARMA
<b>HEARING</b>				
37	<a href="#">WA/225/2014</a>	FATHER MARCUS LAKRA PARISHY PRIEST and ANR. <b>Versus</b> STATE OF ASSAM and 3 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA	MS.N MODI(R-4) GA, ASSAM MR.S DUTTA(R-4) MR.C SHARMAR-4
	<b>WITH</b> <a href="#">I.A./2696/2015</a> <b>in</b> WA/225/2014	CHENIKUTHI HAPPY VILLA UNNAYAN SAMITY and ANR. <b>Versus</b> FATHER MARCUS LAKRA PARISHY PRIEST and ANR.	MS.N MODI MR.S DUTTA MR.C SHARMA	MR.R P KAKOTI GA, ASSAM MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA
	<b>WITH</b> <a href="#">I.A.(Civil)/1394/2022</a> <b>in</b> WA/225/2014	DR. NIVEDITA GOSWAMI AND 4 ORS. <b>Versus</b> FATHER MARCUS LAKRA PARISHY PRIEST and 4 ORS.		
38	<a href="#">WP(C)/6710/2021</a> CAVT. NO. 08022/021,	FR. VINCENT XALXO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM MS. S SARMA MS. N M DEKA FOR CAVEATOR

39	<a href="#">WA/360/2014</a> CAVT. NO. 1650/2014	THE STATE OF ASSAM and 22 ORS <b>Versus</b> ALL ASSAM SECONDARY ADDITIONAL CONTRACTUAL TEACHERS ASSOCIATION and 60 ORS	MR. U K GOSWAMI MR. D BORGHAIN MS. M BHUYAN MR. P GOHAIN MR. P SAIKIA	MR. P K GOSWAMI (R-1) MR. B P BORAH (R-1) B P BORAH (FOR CAVEATOR) MR. D CHOUDHURY (R 31- 35, 37&40) MRS. J BORAH (R-1) MR. B TAID (R-1) MR. P J DUTTA (R-1)
40	<b>WITH</b> <a href="#">WA/238/2016</a>	SODOU ASOM PRATHAMIK ARU MAJALIA BIDYALAYA MATRI SANTHA <b>Versus</b> STATE OF ASSAM and 6 ORS.	MS B CHAUDHURY MR.P K GOSWAMI MR. B P BORAH MR.P K DAS MR.M U MAHMUD MR.D K SAIKIA MS.B DAS MR.M BORAH	SC, ELEMENTARY EDUCATION ASSTT.S.G.I. SC, SOCIAL WELFARE SC, SSA
41	<b>WITH</b> <a href="#">WA/23/2017</a>	THE STATE OF ASSAM and ANR <b>Versus</b> MOHAN KUTUM and 92 ORS	MR. D SAIKIA MR. N SARMA SC, EDUCATION ADDL GA, ASSAM MR. A DEKA	MR. P K GOSWAMI (R1-93) MR. B P BORAH (R1-93) MR. B TAID (R 1-93) MR. P J DUTTA(R 1-93)
42	<b>WITH</b> <a href="#">WP(C)/5557/2017</a>	SANJIB DAIMARI and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR. P K GOSWAMI MR. B P BORAH MR. P J DUTTA	MR. S S ROY R-5 SC, N C T E SC, EDUCATION
43	<b>WITH</b> <a href="#">WP(C)/1610/2018</a>	TANDRA PHUKAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MR. B K KASHYAP	GA, ASSAM SC, EDUCATION DEPT.
44	<b>WITH</b> <a href="#">WP(C)/5366/2020</a>	PRANAB KALITA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D SARMAH	GA, ASSAM SC, EDU SC, FINANCE DEPTT.
45	<a href="#">WP(C)/6525/2016</a> CAVT. NO. 1305/2016	INDIAN TEA ASSOCIATION <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MR.S C KEYAL GA, ASSAM MR.S SARMA MR.P KALITA MRS.A BHATTACHARYYA SC, L C FOR CAVEATOR ASSTT.S.G.I.
46	<a href="#">ITA/4/2024</a> FIXED	WILLIAMSON FINANCIAL SERVICES LIMITED <b>Versus</b> COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
47	<b>WITH</b> <a href="#">ITA/2/2024</a>	WILLIAMSON FINANCIAL SERVICES LIMITED <b>Versus</b> COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
48	<b>WITH</b> <a href="#">ITA/6/2024</a>	WILLIAMSON FINANCIAL SERVICES LIMITED <b>Versus</b> COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
49	<b>WITH</b> <a href="#">ITA/7/2024</a>	WILLIAMSON FINANCIAL SERVICES LIMITED <b>Versus</b> COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX

AGRICULTURAL AND PROCESSED FOOD  
PRODUCTS EXPORT DEVELOPMENT  
AUTHORITY (APEDA)

MR C P SHARMA  
MR. K R BOROOAH

MR. L C DEY (r-2)  
MR. C K S BARUAH  
MR H Dey (r-2)  
DY.S.G.I.

**Versus**

UNION OF INDIA AND 2 ORS F

**WITH**

[L.A.\(Civil\)/333/2024](#)  
in WA/37/2024

AGRICULTURAL AND PROCESSED FOOD  
PRODUCTS EXPORT DEVELOPMENT  
AUTHORITY (APEDA)

MR C P SHARMA  
MR. K R BOROOAH

MR. L C DEY (r-2)  
MR. C K S BARUAH  
MR H Dey (r-2)  
DY.S.G.I.

**Versus**

UNION OF INDIA AND 2 ORS F

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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
13)	MR. M BISWAS	16-08-2024	To	20-08-2024
14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday, 19th August 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/7337/2023</a> FIXED	SHEULY LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU
2	<a href="#">Cont.Cas(C)/434/2024</a>	NANDAN JYOTI NATH <b>Versus</b> NARENDRA KUMAR SHAH	MR. A DEKA MR. S BORTHAKUR	
3	<a href="#">Cont.Cas(C)/435/2024</a>	PREMESWAR BHATTACHARJYA @ PREMESWAR BHATTACHARYA <b>Versus</b> RAVI KOTA	MR. A SARMA MR J P CHAUHAN	
4	<a href="#">Cont.Cas(C)/436/2024</a>	BIMAL DULAKASHARIA <b>Versus</b> HEMA CH. SAIKIA	MR. D BORAH K BARMAN	
5	<a href="#">WP(C)/1557/2024</a> FIXED	AZMAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R DHAR MD. A MATLIB	SC, ELEM. EDU GA, ASSAM
6	<a href="#">WP(C)/1683/2024</a>	KALYAN BORUAH AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
7	<a href="#">WP(C)/2004/2024</a> FIXED	ASHIS DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, FINANCE
8	<a href="#">WP(C)/2005/2024</a> FIXED	SAJAL DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
9	<a href="#">WP(C)/3482/2024</a> B/O	ANOWARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, SEC. EDU.
10	<a href="#">WP(C)/3628/2024</a> FIXED	PUSHPENDU CHAKRABARTY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
11	<a href="#">WP(C)/3921/2024</a> FIXED	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. FIRUZ KHAN MR. ABHIJIT MENA DR AZIZ KHAN DEEPANJALI GUPTA	MR D K ROY SC, SEC. EDU. SC, SEBA

12	<a href="#">WP(C)/3957/2024</a>	KIRAN KUMAR SARMAH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR D BARMAN MR A I TALUKDAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
13	<a href="#">WP(C)/4087/2024</a> FIXED	ABINASH SINGH KOIRI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, WPT AND BC SC, HEALTH
14	<a href="#">WP(C)/4129/2024</a>	LABANYA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI MR. A NARZARI	SC, ELEM. EDU SC, FINANCE
15	<a href="#">WP(C)/4131/2024</a>	SAIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	SC, ELEM. EDU SC, SSA
16	<a href="#">WP(C)/4133/2024</a>	MD. ABDUL ALIM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MS J AKTAR K MAINUDDIN	GA, ASSAM SC, SEC. EDU.
17	<a href="#">WP(C)/4162/2024</a>	KAMAL KRISHNA NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR N RAY MR. K NATH	SC, HIGHER EDU GA, ASSAM
18	<a href="#">WP(C)/4165/2024</a>	INTAZ ALI MONDAL AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR. M ALI MR J. ISLAM	GA, ASSAM SC, SEC. EDU.
19	<a href="#">WP(C)/4167/2024</a>	GAUTAM SARBADHIKARI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
20	<a href="#">WP(C)/4171/2024</a>	ANAMUL HAQUE MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, ELEM. EDU GA, ASSAM
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
21	<a href="#">I.A.(Civil)/2127/2024</a> in Cont.Cas(C)/36/2021  <b>WITH</b> <a href="#">Cont.Cas(C)/36/2021</a>	PHUKAN DEKA, <b>Versus</b> PREETOM SAIKIA AND 4 ORS	MRS. K DEVI MS S A KHALIFA	
22	<a href="#">I.A.(Civil)/2170/2024</a> in Cont.Cas(C)/509/2014  <b>WITH</b> <a href="#">Cont.Cas(C)/509/2014</a>	PHUKAN DEKA <b>Versus</b> PREETOM SAIKIA AND 4 ORS GELWINDRO MOMIN and ANR. <b>Versus</b> ABDUR REZZAQUE and 7 ORS	MRS. K DEVI MS R P BARUAH  MR. N UDDIN MR.N UDDIN	MR. D SAIKIA MR. K K DUTTA MR B KAUSHIK
23	<a href="#">I.A.(Civil)/2172/2024</a> in Cont.Cas(C)/401/2017  <b>WITH</b> <a href="#">Cont.Cas(C)/401/2017</a>	MD. INTAZUR RAHMAN LASKAR <b>Versus</b> SMT. MAMATA HOJAI,  MD. INTAZUR RAHMAN LASKAR <b>Versus</b> R.C. JAIN and ANR.	MR.M DUTTA MR.M ISLAM MR.N UDDIN  MR.M H RAJBARBHUIYAN MS.S RASUL MS.R CHETRI	MR. P P BARUAH MR.B CHOUDHURY(R-4) MR. R MAZUMDAR, SC SEC. EDU MR. K K DUTTA SC, SEC. EDU.
<b>ADMISSION</b>				
24	<a href="#">WP(C)/2962/2021</a>	TEWARI L.P. SCHOOL AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
25	<a href="#">WP(C)/5222/2021</a> B/O	JANMONI BORA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. S BORTHAKUR	SC, ELEM. EDU



26	<a href="#">WP(C)/2303/2022</a>	DIPTIMONI SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B BARUAH MR S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
27	<a href="#">WP(C)/6408/2022</a>	JAJNESWAR BORUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P P DUTTA MS P SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
28	<a href="#">WP(C)/231/2023</a> B/O	DEBOJIT NATH AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M H ANSARI MR. S ALIM	SC, ELEM. EDU DY.S.G.I. SC, BTC SC, SSA
29	<a href="#">WP(C)/247/2023</a> FIXED	JURI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A K BORO MR D S DEKA	MR. M A LASKAR (r-5) MS A HUSSAIN (r-5) S AHMED (r-5) SC, SEC. EDU.
30	<a href="#">WP(C)/4498/2023</a> FIXED	DR. PANKAJA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MS. M DEV MS P DEB J KOTOKY MR. M P SARMA MS D MAHANTA	SC, HIGHER EDU SC, AG SC, FINANCE
31	<a href="#">WP(C)/53/2024</a> FIXED	ZAKIR HUSSAIN SK AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU MR. A F N U MOLLAH (r-6,8 to 12) MR. A S CHOUDHURY (r-6,8 to 12) MR N SARMA(R-7,13,14,15,16) MR. M MONDAL (r-5) K ZAMAN (r-8 to 12)
32	<a href="#">WP(C)/1614/2024</a> B/O	A MANIHAR SINGHA AND 25 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S HOQUE MR. M DEKA MS. E SIDDIQUI	SC, ELEM. EDU SC, FINANCE
	<b>WITH</b>			
33	<a href="#">WP(C)/2169/2024</a>	MOKBUL HUSSAIN LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD S HOQUE	SC, ELEM. EDU SC, FINANCE DEPTT.
34	<a href="#">WP(C)/1944/2024</a> B/O	PUNYA PRABHA DEURI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BORO MR. S BASUMATARY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
35	<a href="#">WP(C)/2272/2024</a>	JOYANTI DOIMARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU SC, FINANCE DEPTT.
36	<a href="#">WP(C)/2890/2024</a> B/O	RAMESH CHANDRA BORA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, SEC. EDU. SC, FINANCE
		<b>ORDERS</b>		
37	<a href="#">Cont.Cas(C)/373/2020</a> B/O	SUJATA BHATTACHARJEE <b>Versus</b> PRADOSH KIRON NATH AND 5 ORS.	MRS. P P BORAH MR. P K DAS	MR. D SAIKIA MR. S C KEYAL MR S M T CHISTIE (R-4) MR. R MAZUMDAR MR. K K DUTTA MR B DEURI(R-7) MS N M SARMA
38	<a href="#">WP(C)/5491/2021</a> B/O	GAYATRI DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU
39	<a href="#">WP(C)/5827/2021</a> B/O	CHANDRA PRABHA BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, ELEM. EDU

40	<a href="#">Cont.Cas(C)/251/2022</a>	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. <b>Versus</b> M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE
41	<a href="#">I.A.(Civil)/1977/2023</a> IN WP(C)/974/2008 (D/O) in WP(C)/5434/2017	MEHBUB ALAM CHOUDHURY, <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.G N SAHEWALLA MR.P DEKA MS T J SAHEWALLA MD.ASLAM	SC, ELEM. EDU
	<b>WITH</b> <a href="#">WP(C)/5434/2017</a>	MEHBUB ALAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, ELEMENTARY EDUCATION
42	<b>WITH</b> <a href="#">WP(C)/2499/2019</a>	MEHBUB ALAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MR P DEKA MD ASLAM MR. A CHETIA MS. S KATAKEY	SC, ELEM. EDU
43	<b>WITH</b> <a href="#">WP(C)/2939/2020</a>	MEHBUB ALAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA	SC, ELEM. EDU
44	<b>WITH</b> <a href="#">WP(C)/5255/2022</a>	MEHBUB ALAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	SC, ELEM. EDU
45	<a href="#">WP(C)/2656/2023</a>	RAHUL PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MS U SHARMA	SC, HIGHER EDU MR. D NATH
	<b>WITH</b> <a href="#">I.A.(Civil)/649/2024</a> in WP(C)/2656/2023	ANITA THAKURIA <b>Versus</b> RAHUL PATHAK AND 6 ORS	DR R C BORPATRA GOHAIN MR D C NATH MR. M MONDAL	MR. R B GOHAIN SC, SEC. EDU.
46	<a href="#">WP(C)/5378/2023</a> B/O	HAREN KHOUND <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR MINTU SAIKIA MS R DUTTA	SC, ELEM. EDU GA, ASSAM
47	<a href="#">MC/3/2024</a> IN WP(C)/4773/2012(D/O) in WP(C)/4773/2012	SHONAB UDDIN MOLLAH <b>Versus</b> STATE OF ASSAM and 7 ORS.	MR. A SAYED MR. S K TALUKDAR	SC, ELEM. EDU
48	<a href="#">Cont.Cas(C)/34/2024</a>	SARDARY BASPHORE <b>Versus</b> JAYANT NARLIKAR AND 2 ORS	MR. R BARUAH MR. N M DUTTA	MR. D SAIKIA.(R-3) MR. S BORA.(R-3)
49	<a href="#">Cont.Cas(C)/166/2024</a> B/O	SHORIFUL ISLAM <b>Versus</b> NARAYAN KONWAR, IAS AND 3ORS	MR. R ISLAM S HOQUE	MD S HOQUE (R-4) MR. M DEKA (R-4)
50	<a href="#">Cont.Cas(C)/260/2024</a> FIXED	SURESH DAS <b>Versus</b> SMTI POMI BARUAH, ACS	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	MR S MUKTAR (R-2) MR. A R TAHBILDAR(R-1) MR S DAS(R-1)
51	<a href="#">Cont.Cas(C)/271/2024</a> FIXED	SCHOOL MANAGING COMMITTEE MOUKOWA UZIRAR CHAR ME MADRASSA AND 9 ORS <b>Versus</b> MAMATA HOJAI AND 4 ORS.	MR. A ROSHID MS. T BEGUM	MR. M A SHEIKH (R-5) MS F INTAZ (R-5) MR. W A SHEIKH (R-5)
52	<a href="#">I.A.(Civil)/1513/2024</a> FIXED in WP(C)/1623/2024	TAPESWARI BARO, <b>Versus</b> THE STATE OF ASSAM AND 7 ORs	A BORO	SC, ELEM. EDU MR. NAYAN J. MEDHI SC, BTC

**WITH**  
[WP\(C\)/1623/2024](#)  
CAVT. NO. 03202/024,

RUNUMI PRIYA DEVI  
**Versus**  
THE STATE OF ASSAM AND 7 ORS

MRS. R DEVI  
DR ANKIT TODI  
MR. N J MEDHI

SC, ELEM. EDU  
MR. A BORO (r-7)  
MR. S BASUMATARY (r-7)  
H. DAIMARY  
SC, BTC  
FOR CAVEATOR

53 **WITH**  
[Cont.Cas\(C\)/258/2024](#)

TAPESWARI BARO  
**Versus**  
JAGADISH PRASAD BRAHMA

MR H P GUWALA  
MR. A BORO

54 [WP\(C\)/2000/2024](#)  
FIXED

MOFIZUR RAHMAN  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR. M ALI  
MR J. E. SARKAR

SC, ELEM. EDU  
GA, ASSAM

55 [WP\(C\)/2125/2024](#)  
B/O

RAMANANDA SARMA  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR. K N CHOUDHURY  
MR. I AHMED  
MR. R M DEKA  
MS N MAHANTA  
N GAUTAM  
MS SABINA AHMED

MR. M J BARUAH (r-5)  
MD. S ALOM (R-4)  
MR. M S ALAM (R-4)  
MR. A. ALI (r-5)  
SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
13)	MR. M BISWAS	16-08-2024	To	20-08-2024
14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Monday, 19th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Pet./1040/2016</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	PUTUL BORUAH <b>Versus</b> STATE OF ASSAM	MS.S BHUYAN MR.R KALITA MR.R SALOI	PP, ASSAM
2	<a href="#">Crl.Pet./811/2019</a> WITH LCR 1 FILE	GAUTAM CH. BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K JAIN MR. M KALITA	MR. S A HUSSAIN MR D J HALOI MR A J DAS PP, ASSAM
3	<a href="#">Crl.Pet./53/2020</a> FIXED	JEKIRUL HUSSAIN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR. S N TAMULI MR M CHETIA MS. A BEGUM MR A RASHID MR. K ISLAM P DEKA	MR. T ROY MR. N K CHAKRABORTY MS. B SARKAR MRS A SAIKIA(R-2) MS. U SAUD(R-2) PP, ASSAM
4	<a href="#">Crl.Pet./334/2021</a> FIXED	DR. NEENA SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A C BORBORA MRS. R BORBORA MS. N DEY	MR. D GOSWAMI (R-2) PP, ASSAM MS. R BHATTACHARYYA (R-2)
5	<a href="#">Crl.Pet./212/2022</a>	RAFIQUE UDDIN SEKH @ RAFIQUE UDDIN <b>Versus</b> SAINA BEGUM SHEIK	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MRS. P B BORDOLOI (LEGAL AID COUNSEL)
6	<a href="#">Crl.Pet./719/2022</a> FIXED	NILITPAL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N NATH MR. D THAKUR MS. A BARUA	MRS. S KHATANAR (r-2) MRS. P BARMAN (BORKAKOTI) (r-2) PP, ASSAM
7	<a href="#">Crl.Pet./920/2022</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	SELIM UDDIN CHOUDHURY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A GAYAN	MR. S ROY MR. M H LASKAR M. HOSSAIN PP, ASSAM
8	<a href="#">Crl.Rev.P./400/2023</a>	CAMBRIDGE EDUCATION TRUST <b>Versus</b> HARI DAS	MR. S KALITA MR P DAS GUNJAN DAS	MR. M RANA MR. M K SHARMA MD. M HOQUE
9	<a href="#">Crl.Rev.P./401/2023</a>	CAMBRIDGE EDUCATIONAL TRUST <b>Versus</b> KARTIK CHANDRA DAS	MR. S KALITA MR P DAS GUNJAN DAS	MR. M RANA MR. M K SHARMA MD. M HOQUE
10	<a href="#">Crl.Pet./1121/2023</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	MRIDUL KUMAR BORAH @ MRIDUL KR. BORAH <b>Versus</b> DIPANJALI BORAH	MR. M H TALUKDAR MD. S ALOM	MR. A R SHOME

11	<a href="#">Crl.Pet./55/2024</a> FIXED	SANJIVE NARAIN <b>Versus</b> MANOJ KUMAR BORAH	MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. RUKMINI BARUA MS. PADMINI BARUA MR. DEBANUJ DUTTA
12	<a href="#">Crl.Rev.P./116/2024</a> WITH LCR 2 FILES(SCANNED COPY)	ABU BAKKAR SIDDIQUE <b>Versus</b> MOFIDA KHATUN AND ANR	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	MR. L R MAZUMDER (R-1) MR. A Z AHMED (R-1) PP, ASSAM
13	<a href="#">Crl.Pet./210/2024</a> FIXED	AMLAN JYOTI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K JAIN	MR. A GANGULY (R-2) MR. A DHANUKA (R-2) PP, ASSAM
14	<a href="#">Crl.Rev.P./221/2024</a> FIXED	BIKI CHETRI <b>Versus</b> LEENA MONI HAZARIKA	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL R ISLAM	ALHAJJ I UDDIN MR R HOQUE
15	<a href="#">Crl.Pet./256/2024</a> FIXED	ABDUR RAHIM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR Z ALAM MS. S NAZNEEN	MR. R ALI (R-2, 3) MR M SHELM (R-2, 3) PP, ASSAM
16	<a href="#">Crl.Rev.P./284/2024</a> FIXED	SHUBHAM PANDAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NATH MR. S NATH MR. N G KUNDU MR. R SAHA MS. M BAISHYA	
17	<a href="#">Crl.Rev.P./311/2024</a>	ABDUL MATLEB <b>Versus</b> THE STATE OF ASSAM	MR. U P CHALIHA MD. I AHMED	
18	<a href="#">Crl.Pet./705/2024</a> FIXED	AMIT VIMAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B SHARMA MR S SHARMA MR. M HASSAN	MR. ANANTA RAM MEDHI(R-2) MS. K MEDHI(R-2) MD. K AHMED(R-2) PP, ASSAM
19	<a href="#">Crl.Pet./726/2024</a> WITH LCR 1 FILE(SCANNED COPY)	BIPUL DAS GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	MR. SURAJIT DAS (R-2) MR SARFRAZ NAWAZ (R-2) PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
20	<a href="#">Bail Appln./2261/2024</a> WITH OFFICE NOTE, FIXED	MD NAZIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<b><u>ORDERS</u></b>				
21	<a href="#">CRL.A(J)/113/2018</a> WITH LCR 5 FILES	RATAN BHUYAN <b>Versus</b> THE STATE OF ASSAM	MS. MEGHALI BARMAN, AMICUS CURIAE	PP, ASSAM
22	<a href="#">Crl.A./131/2021</a> WITH LCR 5 FILES, B/O	SULTAN MAMUD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR A ISLAM (R-3) MR. S NEOG (R-2) MS. S G BARUAH (R-2) MR. B BORGHAIN (R-2) PP, ASSAM
23	<a href="#">Crl.A./182/2022</a> WITH OFFICE NOTE, FIXED	SRI DEBASISH MAZUMDAR <b>Versus</b> N R CONSTRUCTION AND ANR	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MR H K SARMA	MR P DEKA(R-1,2) MR. B BORAH (R-1,2)
24	<a href="#">Crl.Rev.P./491/2022</a> WITH LCR 1 FILE(SCANNED COPY)	KUSHAL CHANDRA DAS <b>Versus</b> SMTI. MAMON CHUTIA DAS	MR. A GANGULY MS. M ROY MR T CHHETRI	
25	<a href="#">I.A.(Crl.)/554/2022</a> in Crl.Rev.P./7708/2022	DAITHUN DAIMARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K BORO	A RAHMAN (R-2) MD I H LASKAR (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./7708/2022</a> (Filing Number)	DAITHUN DAIMARY <b>Versus</b> THE STATE OF ASSAM AND ANR (A)	MR. M K BORO	

26	<a href="#">Crl.Pet./1026/2022</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	DWIPEN SARMAH <b>Versus</b> HEMANTA KUMAR ADHIKARY AND ANR	MR P DAS MR. P JAIN MR A SARMA MR P PRAWAR	PP, ASSAM
27	<a href="#">Crl.Pet./1341/2022</a> WITH LCR 1 FILE(SCANNED COPY)	ATIQRU RAHMAN @ THAKUR AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	PP, ASSAM
28	<a href="#">CRL.A(J)/49/2023</a> 4 Y 10 M 3 D :WITH LCR 4 FILES, P.B.-1	BULBUL BHUMIJ <b>Versus</b> THE STATE OF ASSAM	MR. KAUSTUV PRAKASH PATHAK (AMICUS CURIAE)	PP, ASSAM
29	<a href="#">Crl.A./239/2023</a> 1 Y 2 M 2 D :WITH OFFICE NOTE, LCR 5 FILES, FIXED	ASKAR ALI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
30	<a href="#">Crl.A./366/2023</a> WITH LCR 5 FILES	JITENDRA ROY @ JATIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. S MUNIR (r-2) MR S M ABDULLAH P (r-2) MS F HUSSAIN (r-2) MD R ISLAM (r-2) MD IMRAN (r-2) PP, ASSAM
31	<a href="#">Crl.A./425/2023</a> 0 Y 10 M 17 D :WITH LCR 4 FILES(SCANNED COPY), OFFICE NOTE, FIXED	KARTHIK DUTTA @ KARTICK DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K SARMA MR. S BORUAH	PP, ASSAM
32	<a href="#">I.A.(Crl.)/742/2023</a> 1 Y 4 M 28 D :WITH OFFICE NOTE, FIXED in Crl.A./8560/2023 <b>WITH</b> <a href="#">Crl.A./8560/2023</a> (Filing Number)	CHITRA RAJKONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
33	<a href="#">Crl.Pet./1039/2023</a>	CHITRA RAJKONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR. A	MR. P P DUTTA	
34	<a href="#">Crl.Pet./1039/2023</a>	JINA BEGUM <b>Versus</b> JHALIA BASFORE	MR T THAKURIA	
34	<a href="#">Crl.A./46/2024</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED  <b>WITH</b> <a href="#">I.A.(Crl.)/159/2024</a> in Crl.A./46/2024	SABREAL EKKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. D GHOSH MR. M AHMED MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
35	<a href="#">Crl.A./148/2024</a> WITH OFFICE NOTE, LCR 4 FILES  <b>WITH</b> <a href="#">I.A.(Crl.)/488/2024</a> in Crl.A./148/2024	SABREAL EKKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. D GHOSH MR. M AHMED MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
35	<a href="#">Crl.A./148/2024</a> WITH OFFICE NOTE, LCR 4 FILES	AFTAB UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
36	<a href="#">Crl.Pet./195/2024</a> WITH LCR 1 FILE(SCANNED COPY)	AFTAB UDDIN BARBHUIYA, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
36	<a href="#">Crl.Pet./195/2024</a> WITH LCR 1 FILE(SCANNED COPY)	ASHADUZ ZAMAN <b>Versus</b> MUSTAFA HUSSAIN	MR D K MEDHI P BORUAH	
37	<a href="#">Crl.Rev.P./208/2024</a> WITH LCR 8 FILES	LONGKI RONGPI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
38	<a href="#">I.A.(Crl.)/233/2024</a> in Crl.Rev.P./1466/2024	PRABODH BHATTA <b>Versus</b> SWAPNA ROY	MR H BETALA	MR. R RAHMAN MR. MAYUR DAS

	<b>WITH</b> <a href="#">Crl.Rev.P./1466/2024</a> (Filing Number)	PRABODH BHATTA <b>Versus</b> SWAPNA ROY (B)	MR H BETALA	
39	<a href="#">Crl.Pet./274/2024</a>	KRISHNA KANTA BORUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR B ISLAM	PP, ASSAM
40	<a href="#">Crl.Pet./625/2024</a> WITH LCR 2 FILES	JOY CHANDRA BHUYAN <b>Versus</b> SMTI. REEMA BHUYAN	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH MR T BORA	
41	<a href="#">Crl.Pet./685/2024</a> WITH LCR 2 FILES, FIXED	ALTAF HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	PP, ASSAM
42	<a href="#">I.A.(Crl.)/742/2024</a> <b>in</b> CrI.A./184/2024	RABIYAL HUSSAIN @ RABIYAL SK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./184/2024</a>	RABIYAL HUSSAIN @ RABIYAL SK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
43	<a href="#">I.A.(Crl.)/747/2024</a> WITH OFFICE NOTE, LCR 1 FILE, FIXED <b>in</b> CrI.A./226/2018	GURUDEV RAJBIR DHILON <b>Versus</b> MR AMIT AGARWAL	MR P BHARDWAJ MR. M SARMA MR. D. BORAH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./226/2018</a>	GURUDEV RAJBIR DHILON <b>Versus</b> MR AMIT AGARWAL	MR.M K CHOUDHURY MR.T N SRINIVASAN	PP, ASSAM
44	<a href="#">Crl.Pet./816/2024</a> FIXED	MUNENDRA KUMAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. ANANTA RAM MEDHI MS. K MEDHI MD. K AHMED	PP, ASSAM
<b>HEARING</b>				
45	<a href="#">Crl.Pet./666/2019</a> WITH LCR 2 FILES, B/O	SAHANAWAZ TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR	G UDDIN (R2) MR H I CHOUDHURY (R2) MS. P A TALUKDAR (R2) MR N Y KONYAK (R2) PP, ASSAM
46	<a href="#">Crl.Pet./455/2022</a> WITH LCR 1 FILE(SCANNED COPY), B/O	HITESH DEKA @ MUSHAHARI <b>Versus</b> SMT. JINU DEKA	MR. Y S MANNAN MR N J DUTTA MS N DEKARAJA	MR M AHMED MR A. ALI N. CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
13)	MR. M BISWAS	16-08-2024	To	20-08-2024

14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday, 19th August 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/433/2024</a>	ABDUL KUDDUS ALI <b>Versus</b> DIBAKAR NATH,	MR. A K SARMA MR H J TAMULI MR D KALITA	
2	<a href="#">Cont.Cas(C)/437/2024</a>	S. A. ENTERPRISE <b>Versus</b> DIBYAJYOTI DUARAH AND 2 ORS.	MR. S CHAMARIA MR M M ZAMAN	
3	<a href="#">Cont.Cas(C)/438/2024</a>	S. A. ENTERPRISE <b>Versus</b> DIBYAJYOTI DUARAH AND 2 ORS.	MR. S CHAMARIA MR M M ZAMAN	
4	<a href="#">WP(C)/3613/2024</a> CAVT. NO.06562/024, FIXED	MD. ANSER ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, P AND R.D. MR. M U MAHMUD MS. D BORA
5	<a href="#">WP(C)/3615/2024</a> FIXED	KADAM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED MR. M K HUSSAIN P. GHOSH	SC, P AND R.D.
6	<a href="#">WP(C)/3632/2024</a> FIXED	MD. ALIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR K M BORA	SC, P AND R.D. GA, ASSAM
7	<a href="#">WP(C)/3649/2024</a> FIXED	PADMA KANTA HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D.
8	<a href="#">WP(C)/3663/2024</a> FIXED	RAJ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, P AND R.D. GA, ASSAM
9	<a href="#">WP(C)/4076/2024</a> FIXED	SHAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, P AND R.D. MR. U K GOSWAMI MR. U K GOSWAMI
10	<a href="#">WP(C)/4122/2024</a> CAVT. NO.05642/024, WITH CAVT. 564/2024	HRD COMMERCIALS AND INDUSTRIAL SECURITY FORCE (P) LTD <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A CHOUDHURY MR S ISLAM	MR. B D DEKA DY.S.G.I. FOR CAVEATOR SC, A A I
11	<a href="#">WP(C)/4123/2024</a>	KULDIP BARUA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN SMTI H DEVI	GA, ASSAM

12	<a href="#">WP(C)/4125/2024</a>	SAHIL AKHTAR @ SAHIL AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR N BARMAN MS J BARMAN K BORO	SC, FINANCE DEPTT. SC, PWD
13	<a href="#">WP(C)/4142/2024</a>	AJIT KR JAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P CHOUDHURY R SARMAH MS M KAKOTY MS P SAIKIA	SC, BTC SC, P H E
14	<a href="#">WP(C)/4143/2024</a>	AJIT KR JAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P CHOUDHURY R SARMAH MS M KAKOTY MS P SAIKIA	SC, BTC SC, P H E
15	<a href="#">WP(C)/4153/2024</a>	MOTIOR RAHMAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MR. W A SHEIKH	SC, BTC
16	<a href="#">WP(C)/4155/2024</a>	HARAMOHAN SIKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM
17	<a href="#">WP(C)/4164/2024</a>	M/S UNIQUE ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N J GOGOI MS. S DEB	SC, IRRIGATION SC, FINANCE DEPTT.
18	<a href="#">WP(C)/4170/2024</a>	DILIP RONGHANG <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	GA, ASSAM SC, FINANCE SC, K A A C
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
19	<a href="#">I.A.(Civil)/2293/2024</a> in Cont.Cas(C)/121/2024	CHANDRESWAR SAIKIA <b>Versus</b> S. ABBASI AND 5 ORS	MS D ANGANA	SC, WATER RESOURCE
	<b>WITH</b> <a href="#">Cont.Cas(C)/121/2024</a>	CHANDRESWAR SAIKIA <b>Versus</b> S. ABBASI AND 4 ORS.	MR. P TALUKDAR MS D ANGANA	MR R M DAS (R-2,3,4,5) MR R M DAS (R-2,3,4,5) MR. C SHARMA (R-1) MR. C SHARMA (R-1) D JAIN (R-2,3,4,5)
<b>ADMISSION</b>				
20	<a href="#">WP(C)/3149/2015</a>	M/S B.C. BAROOWA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R MAZUMDAR MR.P N GOSWAMI MR.I KALITA	GA, ASSAM MR.B J GHOSH MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
	<b>WITH</b> <a href="#">I.A.(Civil)/4241/2018</a> in WP(C)/3149/2015	M/S B.C. BAROOWA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR	GA, ASSAM MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
21	<a href="#">WP(C)/2696/2020</a> FIXED	NUR NOBIUL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM MR. D GOGOI (R-4,5) MR. R BORA (R-4,5)
	<b>WITH</b> <a href="#">WP(C)/2407/2020</a>	ATOWAR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM MR. R BORA (R-5) MR. S UDDIN (R-5)
23	<a href="#">WP(C)/1585/2024</a> CAVT. NO.03082/024, FIXED	BIJU CHETRY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR. S C BISWAS MRS R DEKA MS A DAS MS. U NANDA MR. P S BISWAS MR. A K DAS MS. R DEVI	MR. N BORAH (R-8) MR. N DEKA MR. R SARMA (R-8) MR. M GOGOI G. R. SINGHA (R-8) SC, EXCISE DEPTT. FOR CAVEATOR SC, REVENUE
24	<a href="#">WP(C)/1794/2024</a> FIXED	NABA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	SC, PWD SC, EDU
25	<a href="#">WP(C)/3427/2024</a> FIXED	MAINUL ALI <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, GMC

26	<a href="#">WP(C)/3559/2024</a> FIXED	TRIMURTI ANUSUSHITA JATI SIKHITA NIBONUWA SELF HELP GROUP AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. H BURAGOHAIN MS. S NATH MR. C AGARWAL	GA, ASSAM MR R DHAR (r-9) MR. B PEGU (r-9) SC, FISHERY
27	<a href="#">WP(C)/3574/2024</a> FIXED	SUBIR PAUL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
28	<a href="#">WP(C)/3971/2024</a> FIXED	DIPANKAR DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	R M BAROOAH	GA, ASSAM MR. P SHARMA MR. S BORTHAKUR
<b>ORDERS</b>				
29	<a href="#">Review.Pet./172/2022</a> WITH WP(C)/258/2022 , WP(C)/5225/2021 (D/O), WP(C)/5239/2021 (D/O), WP(C)/5269/2021 (D/O), WP(C)/5271/2021 (D/O), WP(C)/5433/2021 (D/O), WP(C)/5541/2021 (D/O), WP(C)/5577/2021 (D/O)	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> LAXMI DEVI @ LAKHIMI DEVI AND 8 ORS	MR. A K DUTTA	MR B D DAS MR B D DAS MR. S C BISWAS MR. S C BISWAS SC, AG MRS R DEKA MRS R DEKA MR. F A HASSAN (R-2,4) MS. U NANDA (R7) MS. J GHOSH (R-3,5)
<b>WITH</b>				
30	<a href="#">WP(C)/4239/2022</a>	MAZZARELLO BARLA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH MR. A K DAS	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
31	<a href="#">WP(C)/8425/2022</a> FIXED	DILIP BORA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	SC, AG MR. S K MEDHI (R-6) SC, IRRIGATION SC, FINANCE
32	<a href="#">Cont.Cas(C)/197/2023</a> FIXED	JADAV CHANDRA BORA <b>Versus</b> BORSING RONGPI AND 2 ORS	MR. N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3)
33	<a href="#">Cont.Cas(C)/201/2023</a> FIXED	SHARAT CH SHARMA <b>Versus</b> BORSING RONGPI AND 2 ORS	MR. N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3) D JAIN (R1,2,3)
34	<a href="#">Cont.Cas(C)/344/2023</a> FIXED	BISHURAM CHAUHAN <b>Versus</b> CHANDAN SHARMA AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	MR K GOGOI MR B GOGOI SC, PWD
<b>WITH</b>				
<a href="#">I.A.(Civil)/2062/2024</a> in Cont.Cas(C)/344/2023		BISHURAM CHAUHAN <b>Versus</b> MD KHALILUDDIN AHMED	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	
35	<a href="#">Cont.Cas(C)/682/2023</a> FIXED	RAMEN DAS <b>Versus</b> PABAN KR. BARTHAKUR AND 4 ORS.	MR. D K JAIN	MS. M DEVI (R1) MR. A DAS (R1)
36	<a href="#">Review.Pet./136/2024</a> IN WP(C)/2315/2024 (D/O)	RAM PRASAD DAS <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 5 ORS	G UDDIN P ADHIKARI	SC, APDCL
37	<a href="#">WP(C)/3558/2024</a> FIXED	NATUN GOTONGA R H SELF HELP GROUP AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. H. BURAGOHAIN MS. H BORAH MS. S NATH MR. C AGARWAL	GA, ASSAM MR R DHAR (r-9) MR. B PEGU (r-9) SC, FISHERY
38	<a href="#">WP(C)/3560/2024</a> FIXED	DILIP HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. H. BURAGOHAIN MS. H BORAH MS. S NATH MR. C AGARWAL	GA, ASSAM MR R DHAR (r-9) MR. B PEGU (r-9) SC, FISHERY

39	<a href="#">WP(C)/3561/2024</a> FIXED	M/S BRAHMAPUTRA PART-I MEEN SAMABAI SAMITY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH MS. S NATH MR. C AGARWAL	GA, ASSAM MR R DHAR (r-9) MR. B PEGU (r-9) SC, FISHERY
40	<a href="#">WP(C)/3729/2024</a> FIXED	NIVEDITA DUTTA KAKATI <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 7 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, G M D A
41	<a href="#">WP(C)/3731/2024</a> FIXED	DIGHALIA SINGRAJAN MEEN SAMABAI SAMITY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. H. BURAGOHAIN MS. H BORAH MS. S NATH MR. C AGARWAL	GA, ASSAM SC, M A C SC, FISHERY

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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
13)	MR. M BISWAS	16-08-2024	To	20-08-2024
14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday, 19th August 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/7574/2023</a> FIXED	RAM KUMAR NUNIA AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. U SAIKIA MR. S D ROY MS. S SARMA	MRS. R DEVI DY.S.G.I.
2	<a href="#">Cont.Cas(C)/432/2024</a>	MINTU KONWAR <b>Versus</b> NEERA DAULAGUPU AND 3 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	
3	<a href="#">WP(C)/2213/2024</a> FIXED	HIMANI RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, AGRI. DEPARTMENT
4	<a href="#">WP(C)/3320/2024</a> B/O	JOYNAL ABEDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, G U
5	<a href="#">WP(C)/3689/2024</a> FIXED	SABITA NUNISA AND ANR <b>Versus</b> NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS.	MR. P BORDOLOI MS M NIROLA	SC, NCHAC
6	<a href="#">WP(C)/3781/2024</a> FIXED	PUTUL DEVI <b>Versus</b> BHARAT SANCHAR NIGAM LIMITED AND 7 ORS	MR R SENSUA MS. J RONGPIPI G KAUSHIK A M AHMED	SC, BSNL
7	<a href="#">WP(C)/4025/2024</a> FIXED	BIKASH CHOUDHURY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS A DEVI MR. H BURAGOHAIN MS. H BORAH MS. S NATH MR. C AGARWAL	GA, ASSAM MR. N J GOGOI SC, AGRI. DEPARTMENT
8	<a href="#">WP(C)/4095/2024</a> FIXED	KAMALESH DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	SC, AG (A AND E) GA, ASSAM SC, PWD
9	<a href="#">WP(C)/4127/2024</a>	KUMUD CHANDRA KALITA <b>Versus</b> THE UNION OF INDIA AND ANR	DR. P AGARWAL MR. B J DAS	DY.S.G.I.
10	<a href="#">WP(C)/4128/2024</a>	CHANDAN BORAH AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S SUTRADHAR J.P. BARUAH	DY.S.G.I.
11	<a href="#">WP(C)/4130/2024</a>	ASHA BASFORE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. J GHOSH MR. A K DAS	GA, ASSAM SC, HEALTH SC, WATER RESOURCE

12	<a href="#">WP(C)/4134/2024</a>	KAUSHIK SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J BARMAN MR D J BORO	GA, ASSAM
13	<a href="#">WP(C)/4135/2024</a>	MANJUWARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD B ISLAM MR. A A MONDAL MR A ALAM	SC, HEALTH AND F W
14	<a href="#">WP(C)/4137/2024</a>	DIPAK BAHADUR CHETRI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S SUTRADHAR J.P. BARUAH	DY.S.G.I.
15	<a href="#">WP(C)/4141/2024</a>	RAJASHRI BARUAH AND 41 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
16	<a href="#">WP(C)/4144/2024</a>	THE CHIEF COMMISSIONER, CENTRAL GOODS AND SERVICE TAC AND CENTRAL EXCISE, CUSTOMS AND ANR. <b>Versus</b> CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, 1972 AND A.L.C(CIVIL). AND ANR	SC, GST MR. S C KEYAL	
17	<a href="#">WP(C)/4148/2024</a>	ANAND KUMAR <b>Versus</b> THE CENTRAL BANK OF INDIA AND 6 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	MR. B K SEN SC, CBI
18	<a href="#">WP(C)/4149/2024</a>	APURBA KUMAR KALITA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M J QUADIR MR. A K HANNAN	DY.S.G.I. SC, HEALTH
19	<a href="#">WP(C)/4150/2024</a>	PINKY BURAGOHAIN @ PINKY GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A GOHAIN	GA, ASSAM SC, REVENUE
20	<a href="#">WP(C)/4151/2024</a>	KAJAL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R P SHARMA MRS. R RONGMEI MS. K L R YANTHAN	GA, ASSAM
21	<a href="#">WP(C)/4152/2024</a>	AMA DEVI <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 7 ORS	MR I HAQUE	SC, AG (A AND E) GA, ASSAM SC, APDCL SC, FINANCE
22	<a href="#">WP(C)/4157/2024</a>	RAJESH ROY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MS DIPALI DUTTA	GA, ASSAM SC, FINANCE SC, REVENUE
23	<a href="#">WP(C)/4159/2024</a>	BIMALA TAMANG <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T DAS MS A BARUAH MR. H ALI	GA, ASSAM
24	<a href="#">WP(C)/4163/2024</a>	NIRENDRA NATH KOCH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, A S E B
25	<a href="#">WP(C)/4166/2024</a>	ASHOK SINGH <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R SARMA	DY.S.G.I.
<b>ORDERS</b>				
26	<a href="#">Review.Pet./106/2024</a> CAVT. NO.04042/024, IN WP(C)/4948/2020 (D/O)	DIBAKOR DAS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MR. M K CHOUDHURY GA, ASSAM SC, APSC MR. M SARMA SC, FOREST FOR CAVEATOR
27	<a href="#">Review.Pet./112/2024</a> IN WP(C)/2977/2022 (D/O)	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> DEBA KANTA LASKAR	MR R M DAS MR. C SHARMA MS A LODHA	
28	<a href="#">I.A.(Civil)/809/2024</a> IN WP(C)/4428/2023 (D/O) in WP(C)/4428/2023	FAIZUR RAHMAN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
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9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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19)	MR. M RAHMAN	19-08-2024	To	26-08-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday, 19th August 2024 ]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 7**

**[THIS BENCH WILL SIT AT 10:30 AM**

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS  
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**HEARING**

1	<a href="#">PIL(Suo Moto)/1/2020</a> FIXED	XXXX <b>Versus</b> IN RE - THE STATE OF NAGALAND AND 7 ORS	MR. C T. JAMIR MR. W JAMIR MR. A PONGENER	MR. K A RONGMEI MR A DASGUPTA (R7) MR. S DUTTA S N SARMA MS B DAS (R7) MR. K KALITA MR. C SHARMA MR S DUTTA (R7) MR. T B JAMIR MS. V SUOKHRIE MR P SURIEN MS. A WALLING
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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Monday, 19th August 2024 ]**

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**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION  
BENCH OF HIS LORDSHIP AND HONOURABLE MR. JUSTICE  
M. CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">WP(C)/1600/2021</a>	SIRANJU KEWOT AND 13 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	<b>WITH</b>			
2	<a href="#">WP(C)/1924/2021</a>	RAM PRABESH MAHATO AND 11 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	<b>WITH</b>			
3	<a href="#">WP(C)/1938/2021</a>	JOGENDRA SAHANI AND 11 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	<b>WITH</b>			
4	<a href="#">WP(C)/2640/2021</a>	MAHESH SARMA AND 8 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	<b>WITH</b>			
5	<a href="#">WP(C)/2737/2021</a>	RAJ KUMAR SAH AND 11 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	<b>WITH</b>			
6	<a href="#">WP(C)/2743/2021</a>	KUSHO SAHANI AND 12 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
<b>ORDERS</b>				
7	<a href="#">Review.Pet./144/2024</a> IN WP(C)/2995/2024 (D/O)	BHANITA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH

8	<a href="#">Review.Pet./147/2024</a> IN WP(C)/3015/2024 (D/O)	DINAMANI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH AND F W
9	<a href="#">Review.Pet./148/2024</a> IN WP(C)/2993/2024 (D/O)	MUKUL BORA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
10	<a href="#">I.A.(Civil)/1308/2024</a> FIXED, WITH SAO/1/2008 (D/O) <b>in</b> I.A.(Civil)/868/2022  <b>WITH</b> <a href="#">I.A.(Civil)/868/2022</a>	MD REZAUL HASSAN and ANR. <b>Versus</b> ON THE DEATH OF SAMSUL HUSSAIN HIS LEGAL HEIRS, SMTI. NAZMA PARVEEN SULTANA AND ORS	MR. I H SAIKIA	
		MD REZAUL HASSAN and ANR. <b>Versus</b> ON THE DEATH OF SAMSUL HUSSAIN HIS LEGAL HEIRS, SMTI. NAZMA PARVEEN SULTANA AND ORS	MR. I H SAIKIA	
11	<b>WITH</b> <a href="#">Review.Pet./200/2017</a>	MD REZAUL HASSAN and ANR <b>Versus</b> SAMSUL HUSSAIN	MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR. I H SAIKIA MR.N I KHAN MR. K KALITA MS L HMAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/2109/2018</a> <b>in</b> Review.Pet./200/2017	MD. REZAUL HASSAN AND ANR <b>Versus</b> SAMSUL HUSSAIN AND ANR	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS MR. R HUSSAIN	
	<b>WITH</b> <a href="#">I.A.(Civil)/869/2022</a> <b>in</b> Review.Pet./200/2017	MD REZAUL HASSAN and ANR <b>Versus</b> ON THE DEATH OF SAMSUL HUSSAIN HIS LEGAL HEIRS, SMTI. NAZMA PARVEEN SULTANA AND ANR		
	<b>WITH</b> <a href="#">I.A.(Civil)/870/2022</a> <b>in</b> Review.Pet./200/2017	MD REZAUL HASSAN and ANR <b>Versus</b> ON THE DEATH OF SAMSUL HUSSAIN HIS LEGAL HEIRS, SMTI. NAZMA PARVEEN SULTANA AND ANR	MR. I H SAIKIA	

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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
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10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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**[ For Monday, 19th August 2024 ]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/2281/2014</a> B/O	RUPAK PAUL <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR. M MORE MR.J DAS MR.N MAHAJAN MR.D DEKA MR.P K SHARMA	MR. P BHARADWAJ N BARUAH SC, I O C ASSTT.S.G.I.
2	<a href="#">WP(C)/3740/2015</a> FIXED	VIRENDRA KUMAR KATIYAR <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.D K SAIKIA MS.S D SAIKIA	MR.C BARUAHR3 MR.S C KEYAL SC, NHAI MR.B DEKA ASSTT.S.G.I.(R1 & 2)
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
3	<a href="#">I.A.(Civil)/2360/2024</a> B/O in <a href="#">WP(C)/1613/2024</a>	JAYANTA BORA AND 38 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR. H R DAS O ASSUMI	MS. G BORA (SC, AGRICULTURE) SC, AGRI. DEPARTMENT SC, FINANCE MS. R BORA (SC, AGRICULTURE DEPARTMENT)
	<b>WITH</b> <a href="#">WP(C)/1613/2024</a>	JAYANTA BORA AND 38 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. H R DAS O ASSUMI	MS. G BORA (SC, AGRICULTURE)  MS. R BORA (SC, AGRICULTURE DEPARTMENT)
<b>ADMISSION</b>				
4	<a href="#">WP(C)/2559/2022</a> FIXED	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BHUYAN	MR. C.S. HAZARIKA, GA, ASSAM MR. R.K. TALUKDAR, SC, AG SC, HEALTH SC, FINANCE DEPTT.
5	<a href="#">WP(C)/2790/2022</a> FIXED	BHABENDRA KUMAR BAISHYA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE

6	<a href="#">WP(C)/3376/2022</a> FIXED	BHOGESWAR BORA AND 29 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM SC, HANDLOOM AND TEXTILE SC, FINANCE
7	<a href="#">WP(C)/4940/2022</a> FIXED	MIRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM MR. B CHAKRABORTY, SC, AG SC, FINANCE
8	<a href="#">WP(C)/5192/2022</a> FIXED	MRS. ALAKA BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM SC, FINANCE
9	<a href="#">WP(C)/5343/2022</a> FIXED	ON THE DEATH OF GAJENDRA PATHAK HIS LEGAL HEIRS SMTI PRIYAM PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM SC, REVENUE
10	<a href="#">WP(C)/7850/2022</a> B/O	OM DUTT SHARMA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
11	<a href="#">WP(C)/1257/2023</a> FIXED	HEMANTA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, AG SC, FINANCE
12	<a href="#">WP(C)/3978/2023</a> FIXED	PRAFULLA CHANDRA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, AG SC, FOREST
13	<a href="#">WP(C)/4044/2023</a> B/O	RAKHI BASFOR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM SC, FINANCE SC, REVENUE
14	<a href="#">WP(C)/4150/2023</a> B/O	SUKMOL BORO <b>Versus</b> THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR F Z MAZUMDER	SC, AAU
15	<a href="#">WP(C)/338/2024</a> FIXED	AMINUR ISLAM AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I CHOWDHURY SR ADV MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, AGRI. DEPARTMENT SC, FINANCE
16	<a href="#">WP(C)/1338/2024</a> FIXED	GEETA KAKATI PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MD R ISLAM(R-4) S K DAS(R-4)
17	<a href="#">WP(C)/1909/2024</a> FIXED	DHANYA KR. MEDHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, REVENUE
18	<a href="#">WP(C)/2144/2024</a> FIXED	AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM
19	<b>WITH</b> <a href="#">WP(C)/1590/2024</a>	AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM
20	<a href="#">WP(C)/2396/2024</a> FIXED	JADAV SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R R SAIKIA	GA, ASSAM
21	<a href="#">WP(C)/3029/2024</a> FIXED	NARAYAN KUMAR NATH AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM
22	<b>WITH</b> <a href="#">WP(C)/3503/2024</a>	TOFISUDDIN SHEIKH AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MR. D DEKA MR. R B GOHAIN	GA, ASSAM

23	<a href="#">WP(C)/3278/2024</a> FIXED	SANJAY KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, WATER RESOURCE
	<b>WITH</b>			
24	<a href="#">WP(C)/3583/2024</a>	SANJAY KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, WATER RESOURCE
25	<a href="#">WP(C)/3318/2024</a> FIXED	PARUL THAKURIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, AG MR. S K MEDHI (r-4) SC, FINANCE SC, HEALTH
	<b>WITH</b>			
26	<a href="#">WP(C)/3486/2024</a>	TILOTTAMA BHANDAR KAYASTHA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, AG SC, HEALTH SC, FINANCE
27	<a href="#">WP(C)/3433/2024</a> FIXED	HITENDRA NARAYAN HAZARIKA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, AG SC, SEC. EDU. SC, FINANCE DEPTT.
28	<a href="#">WP(C)/3436/2024</a> FIXED	SABITA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM
29	<a href="#">WP(C)/3450/2024</a> FIXED	JOGANANDA SARMA <b>Versus</b> UCO BANK AND 5 ORS	MR A DASGUPTA MR MONOJ ROY	DY.S.G.I. SC. UCO BANK
30	<a href="#">WP(C)/3458/2024</a> FIXED	TAUFIQUR RAHMAN BORBORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, HEALTH SC, FINANCE
31	<a href="#">WP(C)/3464/2024</a> FIXED	PRAFULLA KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A CHAUDHURY MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	GA, ASSAM SC, AG SC, REVENUE
32	<a href="#">WP(C)/3467/2024</a> FIXED	BASAB JYOTI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY	MR. B D KONWAR SR. ADV. (R-4) GA, ASSAM SC, APSC MRS J M KONWAR (R-4) MS M ZOMUANPUII (R-4) MR P DOLEY (R-4)
33	<a href="#">WP(C)/3473/2024</a> FIXED	SATISH DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, FINANCE
34	<a href="#">WP(C)/3484/2024</a> FIXED	AHMED HUSSAIN MAJUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
35	<a href="#">WP(C)/3496/2024</a> FIXED	UMA KANTA KAKATI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
36	<a href="#">WP(C)/3498/2024</a> FIXED	JALAL UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, P AND R.D. GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2333/2024</a> in WP(C)/3498/2024	JALAL UDDIN BARBHUIYA, <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, P AND R.D. GA, ASSAM
37	<a href="#">WP(C)/3513/2024</a> FIXED	HEMEN NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	SC, HANDLOOM AND TEXTILE

38	<a href="#">WP(C)/3532/2024</a> FIXED	NITUL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE
39	<a href="#">WP(C)/3534/2024</a> FIXED	ABHINANDAN DUTTA <b>Versus</b> ASSAM POWER GENERATION CORPORATION LIMITED AND 3 ORS	MR. S BISWAS MS S BORUAH MS D DEVI A GHOSAL	SC, APDCL SC, APGCL
40	<a href="#">WP(C)/3580/2024</a> FIXED	DIPANGKI HALOI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. H. BURAGOHAİN MS A DEVI MS. H BORAH MR. C AGARWAL	SC, APSC SC, IRRIGATION
41	<a href="#">WP(C)/3653/2024</a> FIXED	NOWSHAD ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS	GA, ASSAM SC, REVENUE
42	<a href="#">WP(C)/3684/2024</a> FIXED	RITUMONI BORAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM
43	<a href="#">WP(C)/3764/2024</a> FIXED	BARBIE HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM
<b>ORDERS</b>				
44	<a href="#">Cont.Cas(C)/263/2019</a> FIXED	PRADIP KUMAR BASUMATARY AND 6 ORS. <b>Versus</b> BIREN CH. PHUKAN, IAS and ORS.	MR. S BISWAS MR. A BORO	MR. D SAIKIA (r-3,4) MR. A K BHUYAN MS. R B BORA (r-3,4) MR. S BORA (r-3,4) MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM
45	<a href="#">WP(C)/3139/2020</a> FIXED	ASRAF ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, HEALTH AND F W SC, NRHM
46	<a href="#">Cont.Cas(C)/716/2023</a> FIXED	BIJON HAPILA <b>Versus</b> DIGANTA KUMAR BARUAH AND 7 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	MR. P N GOSWAMI (R- 1,2,3) MR. B GOGOI(r-7) MR P NAYAK(r-7) MR R M DAS (r-4,5,6) MR. C SHARMA (r-4,5,6) MR. D GOGOI (r-8) MR A CHALIHA(r-7) D JAIN (r-4,5,6) MS. M KALITA(R-1,2,3,8)
47	<a href="#">I.A.(Civil)/3554/2023</a> FIXED in <a href="#">WP(C)/5618/2023</a> <b>WITH</b> <a href="#">WP(C)/5618/2023</a>	SHAHA ALOM KHAN, <b>Versus</b> MUSTAFIZUR RAHMAN AND 4 ORS.  MUSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M AHMED MS. P GHOSH  MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	GA, ASSAM MR. A R SIKDAR SC, REVENUE  MRS S RAHANA (R-5) GA, ASSAM MR. A M AHMED (R-5) P. GHOSH (R-5) SC, REVENUE
48	<a href="#">El.Pet./1/2024</a> FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/2447/2024</a> in <a href="#">El.Pet./1/2024</a>	HAFIZ RASHID AHMED CHOUDHURY <b>Versus</b> KRIPANATH MALLAH AND 2 ORS.  HAFIZ RASHID AHMED CHOUDHURY <b>Versus</b> KRIPANATH MALLAH AND 2 ORS	MR K P PATHAK MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY  MR K P PATHAK MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY	MRS P BARUA (R-2 AND 3) MR M KALITA(R-2 AND 3)



	<b>WITH</b> <a href="#">I.A.(Civil)/2455/2024</a> in El.Pet./1/2024	THE ELECTION COMMISSION OF INDIA <b>Versus</b> HAFIZ RASHID AHMED CHOUDHURY AND 2 ORS	MRS P BARUA MR M KALITA	MR K P PATHAK
	<b>WITH</b> <a href="#">I.A.(Civil)/2456/2024</a> in El.Pet./1/2024	THE ELECTION COMMISSION OF INDIA <b>Versus</b> HAFIZ RASHID AHMED CHOUDHURY AND 2 ORS	MRS P BARUA MR M KALITA	MR. K P PATHAK
	<b>WITH</b> <a href="#">I.A.(Civil)/2457/2024</a> in El.Pet./1/2024	HAFIZ RASHID AHMED CHOUDHURY <b>Versus</b> KRIPANATH MALLAH AND 2 ORS.	MR K P PATHAK MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY	
49	<a href="#">Cont.Cas(C)/99/2024</a> FIXED	MONJIT ROY <b>Versus</b> ADITYA KHAITAN	MR. R MAJUMDAR MR. M K NATH MS. J GHOSH	MS. S SARMA
50	<a href="#">I.A.(Civil)/111/2024</a> FIXED in WP(C)/5534/2022	HEMANTA HAZARIKA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, AFDC
	<b>WITH</b> <a href="#">WP(C)/5534/2022</a>	HEMANTA HAZARIKA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR MR. N J KHATANIAR	GA, ASSAM SC, AFDC
51	<b>WITH</b> <a href="#">WP(C)/5875/2022</a>	PRIYANKA BHARALI AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	SC, AFDC SC, WATER RESOURCE
52	<b>WITH</b> <a href="#">WP(C)/6401/2022</a>	MANIKA DAS AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA MR P DOLEY	GA, ASSAM SC, AFDC
53	<a href="#">Cont.Cas(C)/241/2024</a> FIXED	RENU PROVA CHETIA GOGOI <b>Versus</b> DR. J.B EKKA, IAS AND 2 ORS.	MR. R PHUKAN	
54	<a href="#">Cont.Cas(C)/319/2024</a> FIXED	RUHUL ALOM CHOUDHURY <b>Versus</b> SRI MUNINDRA NATH NGATEY	MR. A H ALAMGIR	
55	<a href="#">Cont.Cas(C)/350/2024</a> FIXED	BALURAM GOGOI <b>Versus</b> DR. J.B. EKKA, IAS AND 10 ORS.	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MR. B GOGOI (r-3,8) MR P NAYAK (r-3,8) MR A CHALIHA (r-3,8)
56	<a href="#">Cont.Cas(C)/352/2024</a> FIXED	KUSHUM BALA DAS <b>Versus</b> MR J.B. EKKA, IAS AND 6 ORS.	MR. M ISLAM MS A KHATUN	MR B SINHA (R-7) MR. B GOGOI (r-3) MR P NAYAK (r-3) MR A CHALIHA (r-3) MR. H ISLAM (R-7)
57	<a href="#">WP(C)/659/2024</a> CAVT. NO.14162/023, FIXED	BHUMA RANI BARGAYARY <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, APSC MR. J I BORBHUIYA SC, BTC FOR CAVEATOR

58	<b>WITH</b> <a href="#">WP(C)/5568/2022</a>	BHUMA RANI BARGAYARY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MRS. M BURHAGOHAIN SMTI H DEVI
	<b>WITH</b> <a href="#">I.A.(Civil)/3294/2023</a> <b>in</b> <a href="#">WP(C)/5568/2022</a>	GOUTAM GOGOI <b>Versus</b> BHUMA RANI BARGAYARY AND 8 ORS. E	MR J I BARBHUIYA MR A HOSSAIN	GA, ASSAM SC, BTC
59	<a href="#">WP(C)/3129/2024</a> FIXED	SHAHIDA PARVIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, HEALTH
60	<a href="#">WP(C)/3439/2024</a> FIXED	BILASHI SOREN @ BILASI SOREN @ BOLACHI SOREN @ BELASHI SOREN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE DEPTT.
61	<a href="#">WP(C)/3462/2024</a> FIXED	TARUN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR M AHMED A. K. KANU	GA, ASSAM SC, AG SC, FINANCE
62	<a href="#">WP(C)/3507/2024</a> FIXED	KRISHNA DAS <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. M J BARUAH MR. JITU SAIKIA	MR D KALITA(R-2 TO 5) MR. D NATH(R-2 TO 5) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
13)	MR. M BISWAS	16-08-2024	To	20-08-2024
14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday, 19th August 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 12**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HONOURABLE MR. JUSTICE  
K.R. SURANA AND HIS LORDSHIP, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">WP(C)/3432/2024</a>	DHARITRI DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, GHC SC, FINANCE
2 <a href="#">WP(C)/3666/2024</a> FIXED	JITUMONI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM SC, GHC
<b>WITH</b> 3 <a href="#">WP(C)/1056/2024</a>	JITUMONI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM MR. R J DAS (r-6) SC, GHC

LEAVE NOTE OF ADVOCATES FOR 19/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
13)	MR. M BISWAS	16-08-2024	To	20-08-2024
14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday, 19th August 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 13**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.A./181/2024</a>	RAJU DEORI @ BABATU DEORI <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY	PP, ASSAM
2	<a href="#">Crl.A./252/2024</a>	KISHAN LAL TOSHNIWAL <b>Versus</b> DEEPMONI SAIKIA AND ANR.	MR. D K KOTHARI MR P PRAWAR MR Y KOTHARI	MR. P BORA MS K BHATTACHARYYA PP, ASSAM MS K SARMA
<b>ORDERS</b>				
3	<a href="#">CRL.A(J)/16/2022</a> 3 Y 5 M 27 D.: WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED	PABITRA MUSHAHARY <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
4	<a href="#">Crl.A./335/2022</a> WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2	MOSTAFIZUR RAHMAN @ MUSTAKIN @ KHUJU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS A BORAH MS. J GHOSH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/798/2022</a> <b>in</b> Crl.A./335/2022	MOSTAFIZUR RAHMAN @ MUSTAKIN @ KHUJU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS A BORAH MS. J GHOSH	PP, ASSAM
5	<a href="#">I.A.(Crl.)/610/2022</a> WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2 <b>in</b> Crl.A./251/2022	SHANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHAUDHURY MR. A AHMED MR. A S TAPADER MR M AHMED	MR. R J DAS (AMICUS CURIAE) PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./251/2022</a>	SHANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHAUDHURY MR. R ALI MR G U AHMED MR. A AHMED MR. A AHMED MR. A S TAPADER MR M AHMED	MR. R J DAS (AMICUS CURIAE) PP, ASSAM

6	<a href="#">Mat.App./46/2023</a> WITH LCR, FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/2529/2023</a> in Mat.App./46/2023	XXXXXXX <b>Versus</b> XXXXXXX	MR. D CHAKRABARTY MS D.CHAKRABARTY	MR A B DEY MR. S SUTRADHAR
7	<a href="#">Mat.App./59/2023</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MR. D CHAKRABARTY MS D.CHAKRABARTY	MR. S K GHOSH MS F AHMED
8	<a href="#">Crl.A./403/2023</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES  <b>WITH</b> <a href="#">I.A.(Crl.)/1058/2023</a> in Crl.A./403/2023	HEMEN DAS (TALUKDAR) <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
9	<a href="#">Crl.A./2/2024</a> WITH OFFICE NOTE, LCR - 3 (THREE) FILES  <b>WITH</b> <a href="#">I.A.(Crl.)/12/2024</a> in Crl.A./2/2024	MANTU PHUKAN <b>Versus</b> THE STATE OF ASSAM AND ANR. A	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
10	<a href="#">W.P.(Crl.)/18/2024</a> WITH OFFICE NOTE, FIXED	MANTU PHUKAN <b>Versus</b> THE STATE OF ASSAM AND ANR. A	MR S SARMAH	PP, ASSAM
11	<a href="#">I.A.(Crl.)/214/2024</a> WITH OFFICE NOTE in CRL.A(J)/1805/2024  <b>WITH</b> <a href="#">CRL.A(J)/1805/2024</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Crl.)/1807/2024</a> (Filing Number)	PRIYANKA CHOUDHURY <b>Versus</b> PANDESWARA MADHUSUDAN  MD. HASEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.  HASEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR B  HASEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR B	DR. B N GOGOI MR N PATIRI  MS. L DEVI (LEGAL AID COUNSEL)  MS. L DEVI  MS. L DEVI	MR. M I HUSSAIN MS. P AHMED N. UDDIN PP, ASSAM
12	<a href="#">I.A.(Crl.)/367/2024</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2 in CRL.A(J)/52/2023  <b>WITH</b> <a href="#">CRL.A(J)/52/2023</a>	KHADEM MANDAL, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	MR UJJAL CHOUDHURY, LEGAL AID COUNSEL FOR(R-2) PP, ASSAM
13	<a href="#">I.A.(Crl.)/603/2024</a> WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2, FIXED in Crl.A./204/2022  <b>WITH</b> <a href="#">Crl.A./204/2022</a>	KHADEM MANDAL <b>Versus</b> THE STATE OF ASSAM  BRAJESWAR BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. NURUL HASAN (AMICUS CURIAE)  MR D K BHATTACHARYYA MR A ATREYA	MR UJJAL CHOUDHURY, LEGAL AID COUNSEL FOR(R-2) PP, ASSAM PP, ASSAM
14	<a href="#">I.A.(Crl.)/655/2024</a> WITH LCR - 6 (SIX) FILES in Crl.A./142/2017	BRAJESWAR BORDOLOI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.  MD MAINUDDIN LASKAR and ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MR D K BHATTACHARYYA MR A ATREYA  MR.P K DAS MR.A CHOUDHURY	PP, ASSAM PP, ASSAM

	<b>WITH</b> <a href="#">Crl.A./142/2017</a>	MD MAINUDDIN LASKAR and ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
15	<b>WITH</b> <a href="#">Crl.A./139/2017</a>	MOUR @ MOUB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/274/2017</a> in <a href="#">Crl.A./139/2017</a>	MOUR @ MOUB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
16	<a href="#">I.A.(Crl.)/744/2024</a> in <a href="#">CRL.A(j)/6959/2024</a>	TARUN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. L DEVI (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(j)/6959/2024</a> (Filing Number)	TARUN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR G	MS. L DEVI	
17	<a href="#">I.A.(Civil)/2397/2024</a> in <a href="#">Mat.App./7896/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. S SAHU MS A ROY	
	<b>WITH</b> <a href="#">Mat.App./7896/2024</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR. S SAHU	
	<b>WITH</b> <a href="#">I.A.(Civil)/7899/2024</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR. S SAHU	
<b>HEARING</b>				
18	<a href="#">Crl.A./59/2022</a> WITH LCR - 4 (FOUR) FILES, P.B. - 2	LALU TANTI @ AJIT TANTI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
19	<b>WITH</b> <a href="#">CRL.A(j)/48/2022</a> <a href="#">2 Y 5 M 16 D :</a>	LALU TANTI @ AJIT TANTI <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
20	<a href="#">CRL.A(j)/59/2022</a> <a href="#">2 Y 5 M 26 D :</a> WITH LCR - 3 (THREE) FILES, P.B. - 2	RUPAN DEURI @ RUPAM DEWRI @ BABU <b>Versus</b> THE STATE OF ASSAM	MRS. S KHATANIAR, AMICUS CURIAE	PP, ASSAM
21	<a href="#">CRL.A(j)/60/2022</a> WITH LCR - 4 (FOUR) FILES, P.B. - 2	PABITRA PASOWAN <b>Versus</b> THE STATE OF ASSAM	MR DIPAK BORAH, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024

8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
13)	MR. M BISWAS	16-08-2024	To	20-08-2024
14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday, 19th August 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2431/2024</a>	RAFIJ UDDIN @ RAHIJ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH MS. N SULTANA	PP, ASSAM
2	<a href="#">Bail Appln./2435/2024</a>	LATAMONI DAS @ LATA DAS <b>Versus</b> THE STATE OF ASSAM	MR L KALITA MR. M R Z CHOUDHURY	PP, ASSAM
3	<a href="#">Bail Appln./2440/2024</a>	ABDUL SALAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
4	<a href="#">Bail Appln./2442/2024</a> B/O	AMIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
5	<a href="#">Bail Appln./2465/2024</a>	AFLAJUR RAHMAN @ ABZALUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
6	<a href="#">Bail Appln./2468/2024</a>	RITUPARNA PATHAK <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH	PP, ASSAM
7	<a href="#">Bail Appln./2470/2024</a>	RAJA SONOWAL @ RAJA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
<b>MOTION</b>				
8	<a href="#">Crl.Rev.P./309/2024</a>	INDRA KATAKI <b>Versus</b> THE STATE OF ASSAM	MR G KAKOTI MR. K BORUAH S MEDHI	PP, ASSAM
9	<a href="#">Crl.Rev.P./310/2024</a>	SAHJALAL UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R P HAZARIKA	PP, ASSAM

10	<a href="#">Crl.Pet./840/2024</a>	ABUK SK @ ABUK SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE	PP, ASSAM
11	<a href="#">Crl.Pet./951/2024</a> FIXED	SHAILENDRA SINGH <b>Versus</b> THE STATE OF ASSAM	MR S CHOUDHURY MS R MEDHI MR R.CHANDA	PP, ASSAM
12	<a href="#">Crl.Pet./980/2024</a> B/O	MANTU GHOSH <b>Versus</b> SMTI. ANUPAMA GHOSH	MRS. S ROY MS F N ZAMAN	
13	<a href="#">Crl.Pet./996/2024</a>	THE STATE OF ASSAM <b>Versus</b> ANUP SAIKIA @ MAINA SAIKIA	SPECIAL PP, VIGILANCE	
14	<a href="#">Crl.Pet./997/2024</a>	BHABESH SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
15	<a href="#">Crl.Pet./998/2024</a>	SOBAN ALI @ SOBAHAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
16	<a href="#">Crl.Pet./999/2024</a> B/O	HITESH KHATANIAR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. P THAKURIA MS. P BORAH	PP, ASSAM
17	<a href="#">Crl.Pet./1000/2024</a>	ALAL UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
18	<a href="#">Crl.Pet./1001/2024</a>	LEKHESWAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MR. V A CHOWDHURY	PP, ASSAM
19	<a href="#">Crl.Pet./1005/2024</a> B/O	MADHURJYA GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
20	<a href="#">Crl.Pet./1006/2024</a>	MOHENDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
21	<a href="#">Crl.Pet./1007/2024</a>	APARAJITA SENGUPTA AND 2 ORS <b>Versus</b> NILANJANA SEN	S CHANDA	
22	<a href="#">AB/1940/2024</a>	NAZIBUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY M INGTI	PP, ASSAM
23	<a href="#">AB/2146/2024</a>	BAPDHAN ALI, <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR. U S BORA MR M.J. BHARALI	PP, ASSAM
24	<a href="#">AB/2150/2024</a>	TUSHARSEN DEKA @ RANA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. D K HALOI MR. M KALITA	PP, ASSAM
25	<a href="#">AB/2152/2024</a>	TAJNUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
26	<a href="#">AB/2154/2024</a>	RAM BAHADUR THAPA <b>Versus</b> THE STATE OF ASSAM	MR. U SAIKIA MS. S SARMA MR T NAZIB	PP, ASSAM
27	<a href="#">AB/2156/2024</a>	JAKIR KHAN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
28	<a href="#">AB/2158/2024</a>	MD. MOFIZ UDDIN AHMED @ MAFIZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM,	MR. R BORUAH MR R SARMA	PP, ASSAM

29	<a href="#">AB/2160/2024</a>	BIJAY NAYAK AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MR. H GOGOI	PP, ASSAM
30	<a href="#">AB/2161/2024</a>	RUPA RAM DAS <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR MR. S HUSSAIN	PP, ASSAM
31	<a href="#">AB/2165/2024</a>	LATIF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM MR. S A MONDAL	PP, ASSAM
<b>ADMISSION</b>				
32	<a href="#">Crl.Pet./159/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	KHAIRUL HOQUE TALUKDAR AND 4 ORS <b>Versus</b> ABDUL HANNAN AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	MR. A M S MAZUMDER (r- 1) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
33	<a href="#">Bail Appln./2090/2024</a> FIXED	JAMAT ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
34	<a href="#">Bail Appln./2143/2024</a> FIXED	SURUT JAMAL @ SURUT JAMAI <b>Versus</b> THE STATE OF ASSAM	MR. K I MAZUMDER	PP, ASSAM
<b>WITH</b>				
35	<a href="#">Bail Appln./2061/2024</a>	MD. MOHIRUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S ALIM	PP, ASSAM
36	<a href="#">Bail Appln./2164/2024</a> FIXED	MANASHJYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
37	<a href="#">Bail Appln./2290/2024</a> FIXED	JITENDRA VERMA <b>Versus</b> THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
38	<a href="#">Bail Appln./2327/2024</a> FIXED	DIGANTA DAS <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MS. NANDITA DEVI MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
<b>BAIL HEARING</b>				
39	<a href="#">AB/773/2024</a> FIXED	RASIDUL ISLAM @ BHUTTU <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
40	<a href="#">AB/1186/2024</a> FIXED	BIKROM SINGHA LAHKAR <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
41	<a href="#">AB/1225/2024</a> FIXED	MANOWAR HUSSAIN @ MANOWAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR. H AHMED MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
42	<a href="#">AB/1228/2024</a> FIXED	MD. MOSRAFE MURTAZA AHMED (MINOR) <b>Versus</b> THE STATE OF ASSAM	MR A NATH MR. NAYAN J. MEDHI	PP, ASSAM
43	<a href="#">AB/1469/2024</a> FIXED	AZIM ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
44	<a href="#">AB/1477/2024</a> FIXED	NUR MAHAMMAD @ NUR MAHAMMAD ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM MR. J SAIKIA MR D DEKA MR. R KAMAN	PP, ASSAM
45	<a href="#">AB/1517/2024</a> FIXED	RANJAN RAJKHOWA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. T U LASKAR MS. K L R YANTHAN MS A DAS MR. F A HASSAN MS. J GHOSH MS. C HAZARIKA	PP, ASSAM

46	<a href="#">AB/1680/2024</a> FIXED	PRASHANTA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MS A HUSSAIN MR. M I HUDA S AHMED	PP, ASSAM
47	<a href="#">AB/1733/2024</a> FIXED	SRI DIGANTA PREMEY <b>Versus</b> THE STATE OF ASSAM	MR B BORA MR P S RAJA	PP, ASSAM
48	<a href="#">AB/1765/2024</a> FIXED	KABIR AHMED <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. A B T HAQUE	MR S DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA PP, ASSAM
49	<a href="#">AB/1855/2024</a> FIXED	AMINUL ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
50	<a href="#">AB/1856/2024</a> FIXED	FIRUJ ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI	PP, ASSAM
51	<a href="#">AB/1871/2024</a> FIXED	LANKESWAR DEBNATH <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MR. A K DAS	PP, ASSAM
52	<a href="#">AB/1892/2024</a> FIXED	AI SHAHID AHMED @ AI SAYEED AHMED @ RAHUL AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR A BASUMATARY	MR. A CHOUDHURY(INFORMANT) MR S ISLAM(INFORMANT) MS. A KAUSHAR(INFORMANT) PP, ASSAM
53	<a href="#">AB/1928/2024</a> FIXED	JALAL ALI <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
	<b>WITH</b>			
54	<a href="#">Bail Appln./2113/2024</a>	AFSAR ALI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
55	<a href="#">AB/1939/2024</a> FIXED	USHA DAS <b>Versus</b> THE STATE OF ASSAM	MR L KALITA MR. M R Z CHOUDHURY	PP, ASSAM
56	<a href="#">AB/1974/2024</a> FIXED	MD. AZIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
57	<a href="#">AB/2003/2024</a> FIXED	DHIREN BISWAS <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED	PP, ASSAM
58	<a href="#">AB/2005/2024</a> FIXED	GIRENDRA BISWAS @ GIREN BISWAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA	PP, ASSAM
59	<a href="#">AB/2019/2024</a> FIXED	SAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
60	<a href="#">AB/2024/2024</a> FIXED	MD. AJIBOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
61	<a href="#">AB/2041/2024</a> FIXED	PRADYUT KONWAR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
62	<a href="#">AB/2047/2024</a> FIXED	ISLAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
63	<a href="#">AB/2068/2024</a> FIXED	MD. FURKAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM

**HEARING**

64 [Crl.Pet./123/2013](#)  
FIXED

AJIT DUTTA  
**Versus**  
SAFIUL HUSSAIN HAZARIKA

MR.B D KONWAR  
MR.R KALITA  
MS.P CHOUDHURY  
MSG GHOSH  
MRS.J M KONWAR  
MS.S BARUA

MR.SK MUKTAR

65 **WITH**  
[Crl.Pet./124/2013](#)

SMT. MAKAN DUTTA and ANR.  
**Versus**  
SAFIUL HUSSAIN HAZARIKA

MR.B D KONWAR  
MR.R KALITA  
MS.P CHOUDHURY  
MSG GHOSH  
MRS.J M KONWAR  
MS.S BARUA

MR.SK MUKTAR

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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
13)	MR. M BISWAS	16-08-2024	To	20-08-2024
14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday, 19th August 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2311/2024</a>	SAHEB SAHANI <b>Versus</b> UNION OF INDIA	MR T THAKURIA	SC, NCB
<b>MOTION</b>				
2	<a href="#">Tr.P.(C)/74/2024</a>	LEENA MONI HAZARIKA <b>Versus</b> BIKI CHETRY	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	
3	<a href="#">CRP(IO)/289/2024</a> FIXED	SARDA ECO POWER LTD., <b>Versus</b> ASSAM POWER GENERATION CORPORATION LIMITED AND ANR	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS G DUGAR	SC, AEGCL
4	<a href="#">CRP(IO)/302/2024</a>	ABHAY KALITA <b>Versus</b> BISWA NATH JAJODIA	MR. A PAUL	
5	<a href="#">CRP(IO)/304/2024</a>	SUPARNA KAR <b>Versus</b> SUSANTA GHOSE	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	
6	<a href="#">CRP(IO)/305/2024</a>	DILIP KUMAR BARUAH <b>Versus</b> DWIP BARUAH AND 2 ORS.	MRS S GOSWAMI MR. KHAIRUL ISLAM	
7	<a href="#">CRP(IO)/306/2024</a> B/O	BHARAT CHOUBEY @ BHARAT CHANDRA CHOUBEY <b>Versus</b> MOJIBUR RAHMAN AND 3 ORS	MR. B K DAS MR H P GUWALA H P NEOG	
8	<a href="#">CRP(IO)/307/2024</a>	MUSSAMAT ALIMON NESSA @ ALEMAN NESSA AND 2 ORS <b>Versus</b> MD. HUSSAIN ALI	MS. B CHOUDHURY MR. N SARKAR MR A BANERJEE	
<b>ADMISSION</b>				
9	<a href="#">CRP/144/2023</a> WITH LCR, FIXED	RADHAKANTA SINHA AND 5 ORS. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR S BORA	MR. B K DAS SC, NF RLY
10	<a href="#">Arb.A./5/2024</a>	THE STEEL AUTHORITY OF INDIA LIMITED <b>Versus</b> M/S CJ DARCL LOGISTICS LTD.	MR D N BHATTACHARYYA	

	<b>WITH</b> <a href="#">I.A.(Civil)/2443/2024</a> in Arb.A./5/2024	THE STEEL AUTHORITY OF INDIA LIMITED <b>Versus</b> M/S CJ DARCL LOGISTICS LTD. AZAD KHAN <b>Versus</b> MARIA TANIM	MR D N BHATTACHARYYA  MS. P BHATTACHARYA MR B S DEKA	
11	<a href="#">CRP(IO)/228/2024</a> FIXED	HASEN ALI AHMED AND 4 ORS. <b>Versus</b> THE DIVISIONAL MANAGER AND 2 ORS. THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> RAJIB @ RAJIB NATH @ BABU NATH AND 2 ORS.	MS N HASSAN MS F INTAZ  MR. S K GOSWAMI MR. R SHARMA	MR M J QUADIR MR. A K HANNAN
12	<a href="#">MACApp./400/2024</a>			
13	<a href="#">MACApp./401/2024</a>			
	<b>WITH</b> <a href="#">I.A.(Civil)/2439/2024</a> in MACApp./401/2024	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> RAJIB @ RAJIB NATH @ BABU NATH AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	
14	<a href="#">MACApp./402/2024</a>	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> PYONKU @ ABHI BORA @ PRIYANKA BORA AND 2 ORS.	MS. M CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/2442/2024</a> in MACApp./402/2024	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> PYONKU @ ABHI BORA @ PRIYANKA BORA AND 2 ORS.	MS. M CHOUDHURY	
15	<a href="#">MACApp./403/2024</a> CAVT. NO.05402/024,	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> HARJYOTI HALOI AND 3 ORS.	MR. P J BARMAN MS P PHUKAN MS R TADO	MR. S RAHMAN MR A N IQBAL FOR CAVEATOR
		<b><u>BAIL HEARING</u></b>		
16	<a href="#">AB/741/2024</a>	SAMIR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. A M AHMED P. GHOSH	PP, ASSAM
17	<a href="#">AB/1468/2024</a> FIXED	IMTIAZ ANWAR <b>Versus</b> THE STATE OF ASSAM	MR. D GOSWAMI	PP, ASSAM
		<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>		
18	<a href="#">RSA/21/2024</a>	DIMBESWAR DUTTA AND 2 ORS. <b>Versus</b> MOON BORAH AND 7 ORS.	MR. P BORDOLOI MR D BHUYAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/337/2024</a> in RSA/21/2024	DIMBESWAR DUTTA AND 2 ORS. <b>Versus</b> MOON BORAH AND 7 ORS.	MR. P BORDOLOI MR D BHUYAN	
19	<a href="#">RSA/84/2024</a>	HAMID ALI AND ANR <b>Versus</b> JARINA BIDHAVA AND 4 ORS	MR. L TALUKDAR MR M R ISLAM MR H TALUKDAR N TALUKDAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/1546/2024</a> in RSA/84/2024	HAMID ALI AND ANR <b>Versus</b> JARINA BIDHAVA AND 4 ORS	MR. L TALUKDAR MR M R ISLAM MR H TALUKDAR N TALUKDAR	
20	<a href="#">RSA/105/2024</a>	ABIDUR RAHMAN <b>Versus</b> MUZIBUR RAHMAN AND ANR.	MR S BORTHAKUR MR R SENSUA A M AHMED R A LAHKAR	
21	<a href="#">RSA/153/2024</a>	RAKESH SAIKIA SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R SARMA	GA, ASSAM SC, FOREST

**ORDERS**

22	<a href="#">RSA/126/2013</a> WITH LCR, FIXED	PABAN BARUAH and 4 ORS <b>Versus</b> AMIYA DEVI and ORS	MSG KALITA MS.M GOGOI MR.A THAKUR	MR. A SATTAR (r-7) MRS N. AGARWAL CHANDAK (r-7) MR H K BARUAH (r-7)
23	<a href="#">MACApp./792/2018</a> WITH LCR	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SRI PULAKJYOTI NATH and 2 ORS.	MR. R GOSWAMI MR. M SAIKIA MS. P BORTHAKUR	MR. D C C PHUKAN (R - 2 & 3) MS. J GOGOI (R - 3) MR. B BORAH MR. D NATH MR. P DEKA MR. U BHATTACHARYA (R - 3)
24	<a href="#">RSA/78/2019</a>	SMTI. RATNA CHAKRABORTY AND 3 ORS. <b>Versus</b> SMTI. ARUNA CHAKRABORTY AND 4 ORS.	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA	MR. S K GHOSH [R4(R1.2), R5 (R1.3)] MS F AHMED [R4(R1.2), R5 (R1.3)]
25	<a href="#">I.A.(Civil)/1806/2022</a> WITH LCR, B/O in RSA/112/2021	ON THE DEATH OF MD. HABIJUDDIN FAKIR HIS LEGAL HEIRS HAITUN NESSA AND ORS. <b>Versus</b> MD. ABDUL KADIR	MR. A GANGULY MR. M AHMED MS N DEKA MS H BETALA MR I CHAKMA	MR. P N GOSWAMI (SC, FOREST, R2, R3) SC, REVENUE
	<b>WITH</b> <a href="#">RSA/112/2021</a>	MD. HABIJUDDIN FAKIR <b>Versus</b> MD. ABDUL KADIR	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. P SUNDI MR H K DAS MR N K SARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/1938/2021</a> in RSA/112/2021	MD. HABIJUDDIN FAKIR <b>Versus</b> MD. ABDUL KADIR	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
26	<a href="#">MACApp./9/2023</a> CAVT. NO.13442/022,	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BURA INGTI AND 4 ORS.	MR. K K BHATTA MS JONA TALUKDAR	MR A N IQBAL MR A HAI FOR CAVEATOR
27	<a href="#">MACApp./12/2023</a> WITH LCR	CHALEMA BEGUM <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 4 ORS.	MR. M TALUKDAR MR. A SHAKIL MD. K ALI MS. R LAILA	MR. R (R-4 AND 5) MR. K K BHATTA (r-1) MR. B CHOWDHURY (R-4 AND 5) MR. N SHARMA (R-2) MR N AHMED(R-4 AND 5) B K SINGHA (R-2)
	<b>WITH</b> <a href="#">I.A.(Civil)/2983/2023</a> in MACApp./12/2023	MINUWARA BEGUM AND ANR. <b>Versus</b> CHALEMA BEGUM AND 3 ORS.	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MR N AHMED	MR. M TALUKDAR MR. A SHAKIL MS. R LAILA MD. K ALI
28	<a href="#">Mat.App./18/2023</a> WITH LCR	XXXX XXXX <b>Versus</b> XXXX XXXX	MR. B K DAS MS. P DAS MS. A SONOWAL	MR. K BORUAH MS P DAS
29	<a href="#">CRP/37/2023</a> B/O	GOLZAR HUSSAIN <b>Versus</b> ON THE DEATH OF NURUL HUDA SARKAR AND 2 ORS	MR. A RAHMAN MR E HUSSAIN	MR. S CHAUHAN (R-1.1 to 1.3) MR. A R SHOME (R-1.1 to 1.3) MR. P MAZUMDER (R-1.1 to 1.3) MR N ALAM (R-1.1 to 1.3) MS. R DEB (R-1.1 to 1.3)
30	<a href="#">RSA/91/2023</a> FIXED	PADMINI RABHA AND ANR. <b>Versus</b> SHYAMAL SARKAR	MR B K SARMA MR T C DAS MS P SARMA MR. P SARMA	
31	<a href="#">CRP(IO)/292/2023</a> B/O	SAMOSTOBHAN BIBI AND 8 ORS. <b>Versus</b> HASHEM ALI @ HASEN ALI AND 5 ORS	J TALUKDAR MR. R ALI	MR. D A KAIYUM (R-1) MR. M S MONDAL (R-1)
32	<a href="#">I.A.(Civil)/1259/2023</a> in RSA/1178/2023	SALIMON NESSA @ DALIMON NESSA <b>Versus</b> ON THE DEATH OF BAHAJ ALI, HIS LEGAL HEIRS RAFIKUL ISLAM AND ORS	MR. A R SIKDAR MR A HUSSAIN J U AHMED MR S A REEYAZ	MR. M A SHEIKH (r-1,2) MS F INTAZ (r-1,2) MR. N K MURRY (R-3,4) MS P TOKBIPI (R-3,4)
	<b>WITH</b> <a href="#">RSA/1178/2023</a> (Filing Number)	SALIMON NESSA @ DALIMON NESSA <b>Versus</b> BAHAJ ALI AND 4 ORS. H	MR. A R SIKDAR	
33	<a href="#">I.A.(Civil)/2328/2023</a> in RSA/9283/2023	MD LIYAKAT ALI <b>Versus</b> MD. MARTUJA ALI	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN
	<b>WITH</b> <a href="#">RSA/9283/2023</a> (Filing Number)	LIYAKAT ALI <b>Versus</b> MARTUJA ALI B	MR. I CHOUDHURY	



34	<a href="#">I.A.(Civil)/2850/2023</a> in RSA/10474/2023	PRABHULAL SHARMA AND ORS. <b>Versus</b> ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS SARASWATI DEVI AND ORS.	JYOTISH DAS MS P DEY MS. P AGARWALA	MRS M D CHOWDHURY (R- 1 to 3) MR N BARUAH (R- 1 to 3) MS. P JINDAL (r-5,6,7,8,9)
	<b>WITH</b> <a href="#">RSA/10474/2023</a> (Filing Number)	PRABHULAL SHARMA AND ORS. <b>Versus</b> ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS SARASWATI DEVI AND ORS. A	JYOTISH DAS	
35	<a href="#">Mat.App./17/2024</a> B/O	XXXXXXX <b>Versus</b> XXXXXXX	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL	
36	<a href="#">Tr.P.(C)/37/2024</a> FIXED	SMTI. JUNMONI GOGOI <b>Versus</b> DR. PRANJIT SANTONU BHAJONI	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. P BORDOLOI MR K J SAIKIA	MR N P DAS MR. M K DAS MS E K VAIPHEI MS. B CHETRY C SAIKIA S J DUTTA
37	<a href="#">CRP(IO)/73/2024</a> B/O	JURE BALA RAY AND ANR <b>Versus</b> BHELU BALA RAY AND 16 ORS.	MR. SURAJIT DAS MR. P P DAS MR S A BARBHUYAN	MR. B J MUKHERJEE(R- 8,9,10,11,12,13,14,15,17) MS R SAHA (R-8,9,10,11,12,13,14,15,17)
38	<a href="#">CRP(IO)/187/2024</a> CAVT. NO.03872/024, FIXED	STATE BANK OF INDIA <b>Versus</b> RAJANI PODDAR AND 6 ORS	MR. A PARVEZ MR D GOGOI MR. B ROY	MR. B D DEKA MR. I KALITA MR. M DAS (r-3) MR A BHATRA (r-3) MR. I BORTHAKUR FOR CAVEATOR
39	<a href="#">I.A.(Civil)/252/2024</a> in RSA/15918/2023	HEMEN PATOWARY AND 2 ORS. <b>Versus</b> NABA PATOWARY AND ORS.	MS F BEGUM MRS. S ROY MR S PAUL MS. P DASGUPTA	MR. S K GHOSH (R-3,4) MR. S K GHOSH (R-3,4) MS F AHMED MS F AHMED
	<b>WITH</b> <a href="#">RSA/15918/2023</a> (Filing Number)	HEMEN PATOWARY AND 2 ORS. <b>Versus</b> NABA PATOWARY AND ORS.	MS F BEGUM	
40	<a href="#">I.A.(Civil)/320/2024</a> in MACApp./7496/2023	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> GOLAP GOGOI AND 3 ORS	MR. R C PAUL	MR. J KALITA (R-5)
	<b>WITH</b> <a href="#">MACApp./7496/2023</a> (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> GOLAP GOGOI AND 3 ORS H	MR. R C PAUL	
	<b>WITH</b> <a href="#">I.A.(Civil)/7497/2023</a> (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> GOLAP GOGOI AND 3 ORS H	MR. R C PAUL	
	<b>WITH</b> <a href="#">I.A.(Civil)/689/2024</a>	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> GOLAP GOGOI AND 3 ORS	MR. R C PAUL	
41	<a href="#">I.A.(Civil)/996/2024</a> in RSA/3278/2024	HAREN NOMODAS <b>Versus</b> PARITOSH SARKAR AND 5 ORS	MR G J SAIKIA MR. M BISWAS MR S DAS	
	<b>WITH</b> <a href="#">RSA/3278/2024</a> (Filing Number)	HAREN NOMODAS <b>Versus</b> PARITOSH SARKAR AND 5 ORS H	MR G J SAIKIA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3281/2024</a> (Filing Number)	HAREN NOMODAS <b>Versus</b> PARITOSH SARKAR AND 5 ORS H	MR G J SAIKIA	
42	<a href="#">I.A.(Civil)/1344/2024</a> B/O in RSA/74/2024	NURUL ISLAM AND 4 ORS <b>Versus</b> KADER ALI AND 4 ORS	MR. SURAJIT DAS MR. P P DAS	
	<b>WITH</b> <a href="#">RSA/74/2024</a>	NURUL ISLAM AND 4 ORS <b>Versus</b> KADER ALI AND 4 ORS	MR. SURAJIT DAS MR. P P DAS	MR. J AHMED MR. J AHMED MS A HUSSAIN R BEGUM

43	<a href="#">I.A.(Civil)/2274/2024</a> FIXED in RSA/70/2024  <b>WITH</b> <a href="#">RSA/70/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/1253/2024</a> in RSA/70/2024	NILU GOGOI @ NILU GOGOI CHETIA <b>Versus</b> LAKHIMA DUTTA SAIKIA,  NILU GOGOI @ NILU GOGOI CHETIA <b>Versus</b> LAKHIMA DUTTA SAIKIA  NILU GOGOI @ NILU GOGOI CHETIA <b>Versus</b> LAKHIMA DUTTA SAIKIA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA  MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA  MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
44	<a href="#">I.A.(Civil)/2366/2024</a> WITH LCR, B/O in Mat.App./15/2023  <b>WITH</b> <a href="#">Mat.App./15/2023</a>	XXXXXXX <b>Versus</b> XXXXXXX  XXXX XXXX <b>Versus</b> XXXX XXXX	MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV  MR D K MEDHI MR. M BISWAS P BORUAH MS M DAS S K DAS	MR. M BISWAS  MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV
45	<a href="#">I.A.(Civil)/2403/2024</a> WITH LCR, FIXED in RSA/260/2013  <b>WITH</b> <a href="#">RSA/260/2013</a>	ON THE DEATH OF RANJIT NAG CHOUDHARY <b>Versus</b> BABLA SINHA AND 3 ORS  BABLA SINHA AND 3 ORS. <b>Versus</b> ON THE DEATH OF RANJIT NAG CHOUDHARY HIS LEGAL AND SUCCESSORS and 3 ORS.	MR G N SAHEWALLA (R-3,4) MR G N SAHEWALLA MR. M H RAJBARBHUIYAN (R-3,4) MD ASLAM MR M SAHEWALLA (R-3,4) MS. S. TODI (R-3,4)  MR. R K BHUYAN MR. R K BHUYAN MR. P K DEKA  MR K SAIKIA MR A ZAMAN MR A ZAMAN MR. R RABHA MR. R RABHA	MR. R K BHUYAN MR. R RABHA  MR.A B CHOUDHURY MR G N SAHEWALLA (R-3,4) MR. M H RAJBARBHUIYAN (R-3,4) MR.M A CHOUDHURY MR.M K SHARMA MR M SAHEWALLA (R-3,4) MS. S. TODI (R-3,4)
46	<a href="#">I.A.(Civil)/2435/2024</a> in MACApp./8023/2024  <b>WITH</b> <a href="#">MACApp./8023/2024</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Civil)/8024/2024</a> (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> LAKSHI DAS AND 4 ORS.  THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> LAKSHI DAS AND 4 ORS B  THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> LAKSHI DAS AND 4 ORS B	MS. R DUTTA MR. S K GOSWAMI MR. R SHARMA  MR. S K GOSWAMI  MR. S K GOSWAMI	
47	<a href="#">I.A.(Civil)/2446/2024</a> in CRP/9007/2024  <b>WITH</b> <a href="#">CRP/9007/2024</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Civil)/9009/2024</a> (Filing Number)	AMIT KUMAR BORAH <b>Versus</b> GAKUL BORA AND 7 ORS.  AMIT KUMAR BORAH <b>Versus</b> GAKUL BORA AND 7 ORS (A)  AMIT KUMAR BORAH <b>Versus</b> GAKUL BORA AND 7 ORS (A)	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS  MR B D DAS  MR B D DAS	GA, ASSAM
48	<a href="#">I.A.(Civil)/2448/2024</a> WITH LCR, B/O in MACApp./290/2023  <b>WITH</b> <a href="#">MACApp./290/2023</a>	SHAHIDUL ISLAM, <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS  ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SHAHIDUL ISLAM AND 2 ORS.	MR M AHMED MR. A HUSSAIN MR. A HUSSAIN  MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. R D MOZUMDAR  MR M AHMED (R-1) MD. S ALOM (R-2,3) MR. A HUSSAIN (R-1) MR. M S ALAM (R-2,3) A. K. KANU (R-1)

49 [I.A.\(Civil\)/2453/2024](#)  
in MACApp./8612/2024

ORIENTAL INSURANCE COMPANY LTD  
**Versus**  
SADHANA DAS AND 5 ORS

MR SISHIR DUTTA  
MS S MOCHAHARI  
MR S DUTTA  
MR. SIDHANT DUTTA

**WITH**  
[MACApp./8612/2024](#)  
(Filing Number)

ORIENTAL INSURANCE COMPANY LTD  
**Versus**  
SADHANA DAS AND 5 ORS B

MR. S DUTTA

**WITH**  
[I.A.\(Civil\)/8613/2024](#)  
(Filing Number)

ORIENTAL INSURANCE COMPANY LTD  
**Versus**  
SADHANA DAS AND 5 ORS B

MR. S DUTTA

**HEARING**

50 [MACApp./674/2019](#)  
WITH LCR, FIXED

ABUL HUSSAIN  
**Versus**  
THE BRANCH MANAGER, UNITED INDIA  
INSURANCE CO. LTD. AND 2 ORS.

MR. A R AGARWALA

MR. A J SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
13)	MR. M BISWAS	16-08-2024	To	20-08-2024
14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday, 19th August 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/416/2024</a> FIXED	REHEEZ IKTIAZ AHMED <b>Versus</b> AAYUSH GARG	MR. M AHMED MD I H LASKAR	
2	<a href="#">Cont.Cas(C)/417/2024</a> FIXED	MINAKSHI DAS <b>Versus</b> SUMIT SATTAWAN IAS	MR. RITUMONI DEKA	
3	<a href="#">WP(C)/2503/2024</a>	ABDUL QADIR AND 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. PADMINI BARUA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GMC
4	<a href="#">WP(C)/3562/2024</a>	JAHIRUL ISLAM AND 44 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. KHAIRUL ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
5	<a href="#">WP(C)/4132/2024</a>	RAFIQUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M U MAHMUD MR. R ISLAM MR S ISLAM	DY.S.G.I.
6	<a href="#">WP(C)/4146/2024</a>	PHANIDHAR RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B. DAS MR. K KALITA MS. H BEGUM	GA, ASSAM SC, CBI
7	<a href="#">WP(C)/4147/2024</a>	KHUSIMAN NESSA @ CHAMPA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A ALI MR. Y ALI	GA, ASSAM
8	<a href="#">WP(C)/4158/2024</a>	TAYABUR RAHMAN BARBHUIYA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A Y CHOUDHURY MS. T A AHMED I HASHMI MR. T A CHOUDHURY	GA, ASSAM SC, REVENUE
9	<a href="#">WP(C)/4160/2024</a>	HASEN ALI @ HACHEN ALI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A ALI MR. Y ALI	GA, ASSAM
10	<a href="#">WP(C)/4168/2024</a>	ASSI DOLEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D D ROY MS M GAZLOO	GA, ASSAM
11	<a href="#">WP(C)/4169/2024</a>	PHANIDHAR TALUKDAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR. D GOGOI	SC, PWD ROAD GA, ASSAM SC, BTC

**ADMISSION**

12	<a href="#">WP(C)/4536/2017</a> FIXED	UMA SHANKAR BORA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	GA, ASSAM MR.A K SARKAR SC, NF RLY
13	<a href="#">WP(C)/1008/2018</a> FIXED	BISHNUMAYA KAFLEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P SARMAH MR. S K SINGHA MS. G DAS MR. S UPADHAY MR. B KUMAR	GA, ASSAM MR P S DEKA MR. N J KHATANAR, SC,ELEMENTARY EDUCATION DEPT. MR A CHALIHA, SC, FINANCE  SC. REVENUE MRS. N BORDOLOI, SC, ELEMENTARY EDUCATION DEPARTMENT SC, FOREST SC, PCB
14	<a href="#">WP(C)/7753/2019</a> FIXED, WITH SEPERATE AFFIDAVIT FILE	OIL AND NATURAL GAS CORPN. LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G N SAHEWALLA MS. N K DEVI MR B CHOUDHURY MR. M SAHEWALLA MR. N A SINGH	SC, TAXES
15	<a href="#">WP(C)/4240/2022</a> FIXED	M/S GAYTRI DISTILLERS AND BOTTLING INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G RAHUL MR. D M NATH	SC, TAXES
16	<a href="#">WP(C)/7014/2022</a> FIXED	ABHISHEK MITTAL <b>Versus</b> UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL DY.S.G.I. SC, INCOME TAX
17	<b>WITH</b> <a href="#">WP(C)/4975/2022</a>	ABHINAV MITTAL <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R3) MR H GUPTA SC, TAXES
18	<a href="#">WP(C)/352/2023</a> FIXED	NURJAHAN BEGUM <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA	SC, GST MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
19	<a href="#">WP(C)/1333/2023</a> FIXED	ABRAHAM KAYA TECHI <b>Versus</b> UNION OF INDIA AND ANR	MS P AGARWAL MR. B J DAS	SC, GST DY.S.G.I.
20	<a href="#">WP(C)/1985/2023</a> FIXED	MUSTT PIYARUN NESSA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. S U AHMED M U BARBHUYAN	GA, ASSAM SC, APDCL MR. S K DEORI (R-10) MS. SOMILA(R-10)
21	<a href="#">WP(C)/2050/2023</a> FIXED	UMA KANTA CHETIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S ISLAM MR A HAWARI	GA, ASSAM MR. A K GUPTA (r-5,6) MR. R S MISHRA (r-5,6)
22	<a href="#">WP(C)/2652/2023</a> FIXED	MANJUBALA DEKA @ MANJU DEKA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R Deka S I AKAND	GA, ASSAM SC, FINANCE SC, REVENUE
23	<a href="#">WP(C)/4542/2023</a> FIXED	MD SAMSUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. M BHATTACHARJEE MS. P DASGUPTA	SC, GST DY.S.G.I. SC, OIL
24	<a href="#">WP(C)/4631/2023</a> FIXED	GARG POLY INDUSTRIES AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MR D KHAN	SC, P H E SC, FINANCE
25	<b>WITH</b> <a href="#">Cont.Cas(C)/517/2018</a>	SRK METALS AND PLASTICS (PVT.) LTD. <b>Versus</b> SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
26	<b>WITH</b> <a href="#">Cont.Cas(C)/101/2019</a>	GARY POLY INDUSTRIES AND ANR. <b>Versus</b> SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
	<b>WITH</b> <a href="#">I.A.(Civil)/1196/2020</a> in Cont.Cas(C)/101/2019	GARG POLY INDUSTRIES AND ANR. <b>Versus</b> NARAYAN DAS AND 2 ORS.	MR D KHAN	

27	<b>WITH</b> <a href="#">Cont.Cas(C)/103/2019</a>	KAMAKHYA POLY UDYOG AND ANR. <b>Versus</b> SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI (R3, R4) MR. R R Gogoi (R3, R4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1193/2020</a> in Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. <b>Versus</b> NARAYAN DAS AND 2 ORS.	MR D KHAN	
28	<b>WITH</b> <a href="#">WP(C)/5273/2023</a>	SRK METALS AND PLASTICS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MS K LOYA MR D KHAN	SC, FINANCE SC, P H E
29	<a href="#">WP(C)/5116/2023</a> FIXED	SMTI. (DR) JUTITARA DAS <b>Versus</b> THE PRINCIPAL JUDGE AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR H K DAS MR. A BHATTACHARYA (r-2) MR. A BHATTACHARJEE (r-2) MS ANKITA SAHARIA (r-2) MR S PAUL SC, GHC GA, ASSAM
30	<a href="#">WP(C)/6435/2023</a> FIXED	RAJENDRA KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D DEKA	GA, ASSAM
31	<a href="#">WP(C)/6528/2023</a> FIXED	PATESWARI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
32	<a href="#">WP(C)/6752/2023</a> FIXED	LONGKIRI TERANG AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, K A A C
33	<a href="#">WP(C)/7370/2023</a> B/O	ON THE DEATH OF MD KADDUS ALI HIS SON NAMELY ABDUL MALEK AND 31 ORS <b>Versus</b> THE STATE OF ASSAM AND 62 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM MR. S SUR	MR. M K CHOUDHURY GA, ASSAM MR P BHARDWAJ MR. D. BORAH SC, REVENUE
34	<b>WITH</b> <a href="#">WP(C)/3550/2020</a>	AKABBAR ALI AND 58 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. M K CHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE
35	<a href="#">WP(C)/274/2024</a> FIXED	SARALA PATIRI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	GA, ASSAM SC, G M D A SC, REVENUE
36	<a href="#">WP(C)/1720/2024</a>	MD. BAHAR UDDIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. K JAIN	MR S DUTTA MR. I A TALUKDAR (R-6) MRS M BARMAN MR. B HUSSAIN (R-6) MS N.RAHMAN (R-6) SC, REVENUE
37	<a href="#">WP(C)/3035/2024</a> FIXED	SHRI SHIV KUMAR AGARWALLA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
38	<a href="#">WP(C)/3279/2024</a> FIXED	TRIDIV CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. SAILENDRA DEKA MR T CHAKRABORTY MR J DAS MS. P GARGO MR. R K SARMA	MR. S DUTTA (R-4) GA, ASSAM MR. S DUTTA (R-4) MR S DUTTA (R-4) SC, REVENUE
39	<a href="#">WP(C)/3392/2024</a> FIXED	TNS EXPRESS PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH	SC, FINANCE AND TAXATION
40	<a href="#">WP(C)/3393/2024</a> FIXED	TNS EXPRESS PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH	SC, FINANCE AND TAXATION

41	<a href="#">WP(C)/3417/2024</a> FIXED	TNS EXPRESS PVT. LTD. AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH	SC, FINANCE AND TAXATION
42	<a href="#">WP(C)/3556/2024</a> FIXED	FUEL SOURCES (INDIA) PVT LTD <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI	MRS. R DEVI DY.S.G.I.
43	<a href="#">WP(C)/3712/2024</a> FIXED	KANCO TEA AND INDUSTRIES LIMITED <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST SC, FINANCE AND TAXATION
<b>ORDERS</b>				
44	<a href="#">WP(C)/7255/2022</a> FIXED	UTPAL NAGAR BHOGARGAON UNNAYAN SAMITY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	GA, ASSAM SC, GMC
45	<a href="#">WP(C)/1037/2024</a> FIXED	KAJALGAON WEEKLY BAZAR COMMITTEE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH MR. S BASUMATARY	GA, ASSAM SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/925/2024</a> in WP(C)/1037/2024	THE KAJALGAON MUNICIPAL BOARD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MRS. M SAIKIA MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	GA, ASSAM MR. A NARZARI SC, BTC
46	<a href="#">I.A.(Civil)/1962/2024</a> FIXED AT 2 PM, WITH LCR in CRP/178/2023 <b>WITH</b> <a href="#">CRP/178/2023</a>	RAMESH BARMAN AND 5 ORS. <b>Versus</b> MD. SIRAJUDDIN AHMED	MR. R SARMAH MR. R SARMAH MS. M PAUL	MR. A C SARMA MR G BHARADWAJ
		RAMESH BARMAN AND 5 ORS. <b>Versus</b> MD. SIRAJUDDIN AHMED	MR. R SARMAH MR. D P BORAH MS. M PAUL MS. S BORO MR B PAUL P JHA	MR. A C SARMA MR G BHARADWAJ MR N BRAHMA
47	<a href="#">WP(C)/3366/2024</a> FIXED AT 2 PM	PUNJAB NATIONAL BANK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/3355/2024</a>	PUNJAB NATIONAL BANK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE
49	<a href="#">WP(C)/3946/2024</a> FIXED	BRAJEN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M C KALITA MR. B K DAS MS. P DAS	SC, PWD ROAD GA, ASSAM
<b>HEARING</b>				
50	<a href="#">WP(C)/7457/2018</a> FIXED	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R DUBEY MR. R DUBEY MR. R J DAS MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM SC, GDD SC, G M D A SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1861/2023</a> in WP(C)/7457/2018	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA	GA, ASSAM SC, G M D A

51	<b>WITH</b> <a href="#">WP(C)/4395/2022</a>	M/S VERSHA TECHNOTRADE PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MRS P RAI MS. S. SAIKIA B SARMA	GA, ASSAM MR. R DUBEY(R-7) MR. R J DAS(R-7) MS. A B KAYASTHA(R-7) SC, G M D A
	<b>WITH</b> <a href="#">I.A.(Civil)/1387/2023</a> <b>in</b> WP(C)/4395/2022	M/S VERSHA TECHNOTRADE PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, G M D A
52	<b>WITH</b> <a href="#">WP(C)/6254/2023</a>	USHA DUGAR AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A BISWAS	MR. K N CHOUDHURY (R7) GA, ASSAM MR. R DUBEY (R7) MR. R J DAS(R-7) MS. A B KAYASTHA (R7) MR. A N I HUSSAIN (r-7) SC, FINANCE SC. REVENUE SC, G M D A
	<b>WITH</b> <a href="#">I.A.(Civil)/1572/2024</a> <b>in</b> WP(C)/6254/2023	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY <b>Versus</b> USHA DUGAR AND 9 ORS	MR. R DUBEY MR. A N I HUSSAIN	GA, ASSAM MR. A BISWAS
53	<b>WITH</b> <a href="#">WP(C)/7355/2023</a>	ISMAILUR RAHMAN AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	GA, ASSAM MR. R J DAS(R-7) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GDD SC, G M D A SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/1635/2024</a> <b>in</b> WP(C)/7355/2023	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY <b>Versus</b> ISMAILUR RAHMAN AND 16 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
54	<a href="#">WP(C)/5677/2023</a> FIXED	CHAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S HOQUE M ISLAM	SC, FOREST
55	<a href="#">WP(C)/6069/2023</a> FIXED AT 2 PM	BADIYUT ZAMAL TALUKDAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS	MS. R CHOUDHURY MRS. S ROY MS. B. HAZARIKA	MRS R BEGUM (R-8 TO 8.4) GA, ASSAM MR. M U MAHMUD (r-7) MR. A S CHOUDHURY (R-8 TO 8.4) MD H R AHMED(R-8 TO 8(4)) MD A SHEIKH (R-8 TO 8.4) MRS. M SAIKIA MR R A AHMED(R-8 TO 8.4) MR S H MAHMUD (r-7) MR S ISLAM (r-7) MR. S. SUR (r-7) SC, BTC SC. REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/164/2024</a> <b>in</b> WP(C)/6069/2023	SAHA ALOM TALUKDAR, <b>Versus</b> THE STATE OF ASSAM AND 9 ORS,	MR. M U MAHMUD MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM GA, ASSAM MS. R CHOUDHURY SC, REVENUE



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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
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14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
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18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Monday, 19th August 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2436/2024</a>	TOLARAM PAREEK @ ANIKET PAREEK <b>Versus</b> UNION OF INDIA	MR. S K SINGH MR D K MEDHI P BORUAH	SC, CBI
2	<a href="#">Bail Appln./2437/2024</a>	RATAN DAS <b>Versus</b> THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	SC, NCB
3	<a href="#">Bail Appln./2438/2024</a>	DANIEL KITHAREE <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
4	<a href="#">Bail Appln./2439/2024</a>	JAFFAR ALAM @ JAFAR ALAM <b>Versus</b> THE UNION OF INDIA	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	SC, NIA
5	<a href="#">Bail Appln./2441/2024</a>	SAHADAT HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM,	MR. N J DUTTA MR. A M S MAZUMDER	PP, ASSAM
6	<a href="#">Bail Appln./2445/2024</a>	RAJU SAHA <b>Versus</b> THE STATE OF ASSAM	MR SAURADEEP DEY MR. B HUSSAIN MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
7	<a href="#">Bail Appln./2446/2024</a>	DULU MIRDHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
8	<a href="#">Bail Appln./2447/2024</a>	JIABUR ALI <b>Versus</b> THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	PP, ASSAM
9	<a href="#">Bail Appln./2448/2024</a>	USMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
10	<a href="#">Bail Appln./2449/2024</a>	THONIBLEAR BASUMATAARY <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
11	<a href="#">Bail Appln./2450/2024</a>	MRINAL GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. U SAIKIA MR. Z ISLAM	PP, ASSAM

12	<a href="#">Bail Appln./2451/2024</a>	ANOWAR HOSSAIN <b>Versus</b> STATE OF ASSAM	A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
13	<a href="#">Bail Appln./2455/2024</a>	ABU TAHER KHAN <b>Versus</b> THE STATE OF ASSAM	MR. Y SIKDAR MR D J DAS	PP, ASSAM
14	<a href="#">Bail Appln./2456/2024</a>	ALOM KHAN @ SAH ALOM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
15	<a href="#">Bail Appln./2457/2024</a>	BHOLA BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
16	<a href="#">Bail Appln./2461/2024</a>	MEDABALIMI SRINIVASA RAO <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	SC, CBI
17	<a href="#">Bail Appln./2463/2024</a>	MANOJ ADHIKARI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MRS. R RONGMEI MS. K L R YANTHAN MS. J GHOSH	PP, ASSAM
18	<a href="#">Bail Appln./2467/2024</a>	ABDUL GONI @ USMAN GONI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
19	<a href="#">Bail Appln./2471/2024</a>	BHASKAR BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

**MOTION**

20	<a href="#">Crl.Rev.P./313/2024</a>	BONGALI TAID <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/756/2024</a> <b>in</b> Crl.Rev.P./313/2024	BONGALI TAID <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
21	<a href="#">Crl.Rev.P./314/2024</a>	ASHWINI KR SINGHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A NARZARI MS. S T BOKTH MR. S BASUMATARY	PP, ASSAM
22	<a href="#">Crl.Pet./891/2024</a> B/O	ANAND DEB <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S KANUNGOE MS. J CHETTRY	PP, ASSAM
23	<a href="#">AB/2153/2024</a>	BISWAJIT DEBNATH <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
24	<a href="#">AB/2159/2024</a>	MUFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
25	<a href="#">AB/2162/2024</a>	RAYEJ ALI AND ANR <b>Versus</b> THE STATE OF ASSAM,	MR A K AHMED MS P KAKATI	PP, ASSAM
26	<a href="#">AB/2163/2024</a>	HABIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. S DAS MD A S AHMED	PP, ASSAM

**ADMISSION**

27	<a href="#">Crl.A./257/2024</a>	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
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	<b>WITH</b> <a href="#">I.A.(CrI.)/757/2024</a> <b>in</b> CrI.A./257/2024	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
28	<a href="#">CrI.Pet./345/2024</a> WITH LCR 1 FILE(SCANNED COPY)	NITUL DAS <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
29	<a href="#">CrI.Pet./607/2024</a> FIXED	MD. ISLAOUR RAHAMAN <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
30	<a href="#">Bail Appln./1674/2024</a> FIXED	ZIA UDDIN <b>Versus</b> THE STATE OF ASSAM	MR R DHAR MD. A MATLIB	PP, ASSAM
31	<a href="#">Bail Appln./1684/2024</a> FIXED	MD. JOHIRUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
32	<a href="#">Bail Appln./1971/2024</a> FIXED	MEHEBUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
33	<a href="#">Bail Appln./2058/2024</a> FIXED	HAMIDUL MONDAL @ HAMIDUL MANDAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. N MAHAJAN, (AMICUS CURIAE) PP, ASSAM
34	<a href="#">Bail Appln./2081/2024</a> B/O	SONU <b>Versus</b> STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
35	<a href="#">Bail Appln./2087/2024</a> FIXED	PRANJAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PAUL	PP, ASSAM
36	<a href="#">Bail Appln./2125/2024</a> FIXED	ABU CHELIM AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
37	<a href="#">Bail Appln./2212/2024</a> FIXED	SAMLAI BASUMATARY @ SWKHANG AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM
38	<a href="#">Bail Appln./2225/2024</a> FIXED	ABUL KALAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR. B HUSSAIN MR A ALAM	PP, ASSAM SC, NF RLY
39	<a href="#">Bail Appln./2246/2024</a> FIXED	BABUL DAS @ BABU <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA M INGTI	PP, ASSAM
40	<a href="#">Bail Appln./2321/2024</a> FIXED	DHANESWAR DAS @ JOSH @ KOSU <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
41	<a href="#">AB/424/2024</a> FIXED	TARUN MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. J BARMAN MR D J BORO MR S ABDULLAH	MR. I BORTHAKUR, SPL. SC, WILDLIFE
42	<a href="#">AB/729/2024</a> FIXED	MONOWARA BEGUM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
43	<b>WITH</b> <a href="#">AB/314/2024</a>	MONOWARA BEGUM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM

44	<a href="#">AB/979/2024</a> FIXED	MD. HARUN RASID <b>Versus</b> STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
45	<a href="#">AB/988/2024</a> FIXED	MOON MOON PAUL DEY @ MOON DEY <b>Versus</b> THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
46	<a href="#">AB/1027/2024</a> FIXED	KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
47	<a href="#">AB/1167/2024</a> FIXED	MD. AKRAMUL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
48	<a href="#">AB/1414/2024</a> FIXED	ISMAIL HUSSAIN @ ISMAIL HOSEN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
49	<a href="#">AB/1586/2024</a> FIXED	MD. SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	S N NATH MS. M BEGUM	S NATH PP, ASSAM
50	<a href="#">AB/1739/2024</a> WITH OFFICE NOTE, FIXED	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
51	<a href="#">AB/1760/2024</a> FIXED	HAFIZUR RAHAN @ HABIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
52	<a href="#">AB/1797/2024</a> WITH OFFICE NOTE, FIXED	MUJAHID RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
53	<a href="#">AB/1857/2024</a> FIXED	HUSSAIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
54	<a href="#">AB/1956/2024</a> FIXED	MANIK CHANDRA RAY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P A AHMED MR. F A HASSAN MRS. R BARKATAKY	PP, ASSAM
55	<a href="#">AB/2029/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ZARJINA BEGUM @ JARJINA BEGUM <b>Versus</b> STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM
56	<a href="#">AB/2059/2024</a> WITH OFFICE NOTE, FIXED	HAKIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
57	<b>WITH</b> <a href="#">Bail Appln./2317/2024</a>	KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. S K M ALOMGIR MR A ISLAM	MR F HAQUE (R-3) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024

11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
13)	MR. M BISWAS	16-08-2024	To	20-08-2024
14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday, 19th August 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION  
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/2002/2024</a>	JOHIRAN BIBI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
2	<a href="#">AB/2103/2024</a>	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR M AHMED	PP, ASSAM
<b>ADMISSION</b>				
3	<a href="#">WP(C)/1215/2021</a> PART-HEARD	SIVA PRASAD BEZBARUAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L K BORAH SC, F C I MR. J PAWE	ASSTT.S.G.I.
4	<a href="#">WP(C)/7107/2021</a> PART-HEARD, FIXED	RAJDEEP ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. T C CHUTIA MR D NATH SC, REVENUE
5	<a href="#">WP(C)/3784/2017</a>	SAHJAHAN ALI and 36 ORS. <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR. M K CHOUDHURY MR. R K BHUYAN MR A ZAMAN MR P BHARDWAJ MR.R RABHA	GA, ASSAM MR.U K NAIR(Sr.Adv.)(Rly.Adv.) MR. A BARKATAKI MR.A CHETRY SC, NF RLY
6	<a href="#">WP(C)/2697/2018</a>	REKHA MAZUMDAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S S ROY MR. S BORTHAKUR MS. S KAKATI MR. C CHAKRAVARTY	MR. B K DAS (R2-5) SC, RAILWAY
7	<b>WITH</b> <a href="#">WP(C)/2698/2018</a>	BABUL MAZUMDAR AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S S ROY MR. S BORTHAKUR MS. S KAKATI	MR. B K DAS (R2-5) SC, RAILWAY
8	<a href="#">WP(C)/5453/2018</a> WITH OFFICE NOTE	NIJORA THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. N N KARMAKAR MR. M RAHMAN	MR. P P DAS (R5-R10) SC, REVENUE MR. D S DEKA (R5-R10)
9	<a href="#">WP(C)/7071/2018</a>	MRIDUL DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S BORTHAKUR MR. D GOGOI	SC, FOREST

10	<a href="#">WP(C)/7997/2018</a>	MIHIR ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B K DAS	GA, ASSAM PP, ASSAM
11	<a href="#">WP(C)/77/2019</a>	PIPLIBARI KOIHATI TENGABARI MOWAMORA JAAN UNNYAN SAMITEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MD S ALI	GA, ASSAM SC, REVENUE
12	<a href="#">WP(C)/593/2019</a> FIXED	UDAY KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R DE	DR. B AHMED (R-4) SC, CO OP MR. T ROY (R-4) MRS. B SARKAR (R-4)
13	<a href="#">WP(C)/1133/2019</a>	NANTU DEY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. B K DAS	GA, ASSAM MS D BORGOHAIN (R-10) MR. P GOHAIN (R-10) MS. K BARUAH (R-10) MS. M SARMAH (R-10)
14	<a href="#">WP(C)/3579/2019</a>	NABADWIP SHIL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. L N DIHINGIA MR. A K SAHU MR. R J SAIKIA	GA, ASSAM MR. A K TALUKDAR (r-3) MR. S ISLAM (r-3) MR. J M A CHOUDHURY MR. A B T HAQUE S. I. KHAN (r-3)
15	<a href="#">WP(C)/4813/2019</a>	KHATEZA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. G BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	<a href="#">WP(C)/4833/2019</a>	RAJESH JAISWAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S BORTHAKUR MR. P K BORAH MR. D GOGOI	GA, ASSAM MR. P J SAIKIA MS. M KECHII MS M NIROLA SC, FOREST SC, PCB SC, REVENUE
17	<a href="#">WP(C)/2902/2020</a>	M/S PALMARIAN ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR H TALUKDAR	MR R DHAR(SC, HANDLOOM) MR. R TALUKDAR
18	<b>WITH</b> <a href="#">WP(C)/2763/2020</a>	M/S. PALMARIAN ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H TALUKDAR	GA, ASSAM MR R DHAR, SC, HANDLOOM & TEXTILE DEPTT.
19	<a href="#">WP(C)/3828/2020</a>	CHANGALIA BASFOR AND 9 ORS. <b>Versus</b> DEPUTY COMMISSIONER KAMRUP (M) AND 5 ORS.	MR. A D GUPTA MS B DAS	GA, ASSAM MR B GOSWAMI MS. M BHATTACHARYYA SC, GMC
20	<a href="#">WP(C)/5725/2020</a> B/O	SOFIKUL ISLAM AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY	GA, ASSAM SC, REVENUE
21	<a href="#">WP(C)/2072/2021</a>	MD. TOUSIF HUSSAIN REZA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. I HUSSAIN	GA, ASSAM
22	<a href="#">WP(C)/4790/2021</a>	THE BORMAH JAN TEA COMPANY (1936) LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, FINANCE
23	<a href="#">WP(C)/5600/2021</a>	SHREE BHAIKAV NATH ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1805/2021</a> in WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM



24	<b>WITH</b> <a href="#">WP(C)/5472/2021</a>	M/S SK TRADING CO. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS. N RAI MS S S ZIA	GA, ASSAM MR. B K DAS (R8-R11) MR D NATH SC, RAILWAY
25	<a href="#">WP(C)/1430/2023</a>	GUWAHATI WELFARE ASSOCIATION FOR RICKSHAW DRIVERS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. R SARMA MS. J TAMULI	GA, ASSAM SC, TRANSPORT SC, GDD SC, GMC
26	<a href="#">WP(C)/2840/2023</a>	DIPAK RANJAN PAUL AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MR. P K ROYCHOUDHURY (P-2,3,4,5) MR. JUNM LASKAR MR H I CHOUDHURY (P- 2,3,4,5) H YEASMIN (P-2,3,4,5)	GA, ASSAM SC, S.M.B.
27	<a href="#">WP(C)/6219/2023</a> FIXED	GAJENDRA SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR. R BORA MR. D. BORAH	GA, ASSAM MR R M DAS (R-5) MS. S BARUAH (R-2 TO R- 4) SC, GAD SC, SOCIAL JUSTICE AND EMPOWERMENT JR. GA, ASSAM
28	<a href="#">WP(C)/6760/2023</a> FIXED	PANKAJ MOHAN YEIN AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, PWD ROAD GA, ASSAM SC, REVENUE
29	<b>WITH</b> <a href="#">WP(C)/6592/2023</a>	SABITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR H P NEPAL	GA, ASSAM SC, PWD SC, REVENUE
30	<a href="#">WP(C)/1243/2024</a> FIXED	ABDUL BADSHA MALLIK @ ABDUL BADSHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, REVENUE SC, FINANCE
<b>BAIL HEARING (BA)</b>				
31	<a href="#">Bail Appln./509/2024</a> FIXED, WITH SCANNED COPY OF CASE RECORD	FOKIRUL ISLAM @ ASLAM <b>Versus</b> THE UNION OF INDIA (DRI)	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	SC, DRI MR. S C KEYAL
32	<a href="#">Bail Appln./1895/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	HAKIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
33	<a href="#">Bail Appln./2049/2024</a> FIXED	ABDULLA AHMED @ MAINA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
<b>BAIL HEARING</b>				
34	<a href="#">AB/1806/2024</a> FIXED	HUSSAIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
35	<a href="#">AB/1827/2024</a> FIXED	NAYAN MONI KUMAR <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI P BORUAH MR H J MEDHI	PP, ASSAM
36	<a href="#">AB/1918/2024</a> FIXED	SAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
<b>ORDERS</b>				
37	<a href="#">Cont.Cas(C)/259/2016</a>	PRADIP KUMAR NATH <b>Versus</b> SHRI PAUL BARUA,ACS	MR.A DHAR MRK K DAS MR.C DAS	MR. K GOGOI MR.B CHETRI
38	<a href="#">WP(C)/4514/2019</a>	ALTAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MD H R AHMED	GA, ASSAM SC, REVENUE (R2)

39	<a href="#">WP(C)/6153/2019</a>	HAREN BORA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. M DUTTA MR. A BHATTACHARYYA MR N BARMAN	GA, ASSAM
40	<a href="#">WP(C)/7670/2019</a>	SHADEK ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A M MAZUMDAR MD R ISLAM S K DAS	SC, PNRD GA, ASSAM MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE
41	<a href="#">WP(C)/8102/2019</a>	FAIZUL RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 18 ORS.	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	SC, PNRD GA, ASSAM
42	<a href="#">Cont.Cas(C)/87/2020</a> IN WP(C)/4507/2013 (D/O), FIXED	MUKUTANANDA DAS AND 2 ORS. <b>Versus</b> BISWAJIT PEGU AND ANR.	MR. R C SAIKIA MS. K SAIKIA MS N DAS MR S DAS MR G BARUAH MS. KAKALI SAIKIA	MR D KALITA MR D KALITA MR. D NATH MR. D NATH MS R GOGOI
<b>WITH</b>				
43	<a href="#">Review.Pet./45/2024</a>	THE DISTRICT COMMISSIONER <b>Versus</b> MUKUTANANDA DAS AND 11 ORS.	MR. D NATH SR. GA, ASSAM	
44	<a href="#">Cont.Cas(C)/600/2020</a>	GUNA KANTA GOGOI AND 25 ORS <b>Versus</b> ARAMANE GIRIDHAR AND ORS	MS. N DEY	MR. D SAIKIA MR. R K D CHOUDHURY MR. B GOGOI MR. R DHAR MR P NAYAK MR I JAMIR
45	<a href="#">WP(C)/4654/2020</a>	NATIONAL PROJECTS CONSTRUCTION CORPORATION LTD. <b>Versus</b> MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL (SAMADHAAN) MSEFC AND ANR.	MR. B PATHAK MR. B HAZARIKA	MR. N BHARALI MR. M DAS
46	<a href="#">Cont.Cas(C)/5/2022</a>	M/S H R ENTERPRISE <b>Versus</b> NARAYAN DAS AND ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
47	<a href="#">Cont.Cas(C)/81/2022</a>	DHARAMJIT DOLEY <b>Versus</b> ACHYUT BARUAH	MR. B KONWAR MS D DUTTA	MR. S BARUAH MR M BASUMATARI
48	<a href="#">Cont.Cas(C)/376/2022</a>	ORGENGWRA BASUMATARY <b>Versus</b> ANURAG GOEL, IAS	J U AHMED MR S R NAWAZ	
49	<a href="#">Cont.Cas(C)/476/2022</a>	M/S MALINA ENTERPRISE <b>Versus</b> 2. SRI AKASH DEEP, IAS	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-2) MR. S BORA MR. S R RABHA (R-2)
50	<a href="#">Cont.Cas(C)/787/2022</a>	PANKAJ KALITA <b>Versus</b> ANURAG GOEL AND ANR	MD S HOQUE MR. F A FAROOQUE	MR. D SAIKIA (R-1) MR. M NATH (r-2) MR. S BORA (R-1) MR. A BHATTACHARJEE (R-2) MR. R K MUSHAHARY (R-1) D J CHAKMA (r-2)
51	<a href="#">Cont.Cas(C)/46/2023</a>	PANKAJ KALITA <b>Versus</b> ANURAG GOEL AND ANR	MD S HOQUE MR. F A FAROOQUE	MR. D SAIKIA (R-1) MR. M NATH (r-2) MR. S BORA (R-1) MR. A BHATTACHARJEE (r-2) MR. R K MUSHAHARY (R-1) D J CHAKMA (r-2)

52	<a href="#">Cont.Cas(C)/102/2023</a>	KANAKA TEA ESTATE <b>Versus</b> RAJESH CHAUDHARY AND 2 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N BORPATRAGOHAIN	MR K AGARWAL (R3) MR. P K ROY (R1) MR B K SINGH (R3) MR. S K CHAKRABORTY (R1) MRS. A CHAKRABORTY (R1) MS. M DUTTA (R1) MR I S MAZUMDAR (R3) MS. A AZAD (R3)
53	<b>WITH</b> <a href="#">WP(C)/683/2023</a>	KANAKA TEA ESTATE <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 5 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N SAIKIA MR. N BORPATRAGOHAIN	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA MR I S MAZUMDAR (r-6) MS. A AZAD (r-6) SC, F C I
54	<b>WITH</b> <a href="#">I.A.(Civil)/918/2023</a> <b>in</b> <a href="#">WP(C)/683/2023</a>	THE FOOD CORPORATION OF INDIA AND 4 ORS <b>Versus</b> KANAKA TEA ESTATE, M/S BN INFRAPROJECTS LLP <b>Versus</b> JITENDER SINGH PRASAD AND ANR.	MR. P K ROY MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MR. M BISWAS S K DAS	MR A C BORBORA MS. N DEY
55	<a href="#">Cont.Cas(C)/416/2023</a>	NOOR AHMED LASKAR AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM MS. I DAS (R2, R3) DY.S.G.I. MR. SURAJIT DUTTA (R2, R3) SC, REVENUE
56	<a href="#">WP(C)/5156/2023</a>	ANIL SAIKIA AND 3 ORS. <b>Versus</b> PABITRA BORO	MR. P P BARUAH MR. D GOSWAMI MS. R DEVI	MR. R K BHUYAN MR. M KASHYAP
57	<a href="#">Review.Pet./22/2024</a> IN FAO/5/2021 (D/O), FIXED	JOY KUMAR HAZAM AND ANR <b>Versus</b> ROHAN KUMAR JHA	MR. L R MAZUMDER MR. A ISLAM	MS. K PHUKAN NAYANMONI KALITA

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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
13)	MR. M BISWAS	16-08-2024	To	20-08-2024
14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Monday, 19th August 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2432/2024</a>	BABUL UPADHYA <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG MR. M K DUTTA	PP, ASSAM
2	<a href="#">Bail Appln./2433/2024</a>	ABDUL RAJAK @ MUNIA <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG MR. M K DUTTA	PP, ASSAM
3	<a href="#">Bail Appln./2443/2024</a>	AMIR HUSSAIN <b>Versus</b> STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
4	<a href="#">Bail Appln./2452/2024</a>	MD. JANNATUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
5	<a href="#">Bail Appln./2453/2024</a>	MD ROJIT ALI @ SAHIL AHMED @ ROJITULLAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. H KAKATI	PP, ASSAM
6	<a href="#">Bail Appln./2454/2024</a>	DIPJYOTI KONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L GOGOI	PP, ASSAM
7	<a href="#">Bail Appln./2458/2024</a>	BHOLA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG MR. M K DUTTA	PP, ASSAM
8	<a href="#">Bail Appln./2459/2024</a>	ANIL KUMAR RAJAK @ ANIL KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG MR. M K DUTTA	PP, ASSAM
9	<a href="#">Bail Appln./2462/2024</a>	ABDUL BAREK <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
10	<a href="#">Bail Appln./2464/2024</a>	ALTAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
11	<a href="#">Bail Appln./2466/2024</a>	SIRAJUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM

12	<a href="#">Bail Appln./2469/2024</a>	RITUPARNA PATHAK <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH	PP, ASSAM
<b>MOTION</b>				
13	<a href="#">Crl.Rev.P./141/2024</a> FIXED	UDAYADITYA KASHYAP <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
14	<a href="#">Crl.Rev.P./312/2024</a>	MOHELA KHATUN <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR S A REEYAZ	PP, ASSAM
15	<a href="#">Crl.Pet./963/2024</a> FIXED	BIJAY KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
16	<a href="#">Crl.Pet./1002/2024</a>	AJIT PRASAD SHARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. ANANTA RAM MEDHI MS. K MEDHI MD. K AHMED	PP, ASSAM
17	<a href="#">Crl.Pet./1003/2024</a>	RATAN MECH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P BORA MR. M A I HUSSAIN N ISLAM MR. S. ALOM	PP, ASSAM
18	<a href="#">Crl.Pet./1004/2024</a>	ABHAY JAIN PATNI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z MUKIT MR. A SATTAR G IMTIAZ	PP, ASSAM
19	<a href="#">AB/2147/2024</a>	JABBAR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
20	<a href="#">AB/2148/2024</a>	AHAMMAD ALI KHAN <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MD S A MONDAL MR S RAHMAN	PP, ASSAM
21	<a href="#">AB/2151/2024</a>	TUSHAR SINGLA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J KHATANAR PRAKASH BORAH	PP, ASSAM
22	<a href="#">AB/2157/2024</a>	PARASHMANI DAS <b>Versus</b> THE STATE OF ASSAM	MR. A SAIKIA MR. A S ALI	PP, ASSAM
23	<a href="#">AB/2164/2024</a>	ANUPAM DAS <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH NAYANMONI KALITA	PP, ASSAM
24	<a href="#">AB/2166/2024</a>	AVIJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR DR AZIZ KHAN	PP, ASSAM
<b>ADMISSION</b>				
25	<a href="#">Crl.A./255/2024</a>	MD. MAKHAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR. M R CHOUDHURY MR S K CHHETRY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/749/2024</a> <b>in</b> <a href="#">Crl.A./255/2024</a>	MD. MAKHAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR. M R CHOUDHURY MR S K CHHETRY	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
26	<a href="#">Bail Appln./929/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	BIMAN ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P P MEDHI MD. M. ALI MR G BARGAYARY	PP, ASSAM
27	<a href="#">Bail Appln./1028/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. NAUSED ALI @ NASHWED ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R Deka S I AKAND	PP, ASSAM

28	<a href="#">Bail Appln./1299/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	DEBOJYOTI SAIKIA @ ANKUR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
29	<a href="#">Bail Appln./1663/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	REZABUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MR. M HOQUE	MR SARFRAZ NAWAZ (AMICUS CURIAE R2) PP, ASSAM
30	<a href="#">Bail Appln./1672/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. SOFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M HOQUE MR. R A CHOUDHURY MS J BEGUM	PP, ASSAM
31	<a href="#">Bail Appln./1886/2024</a> FIXED	NIPU TOSSA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	MS. K PHUKAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
32	<a href="#">Bail Appln./2149/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	UBAID ULLAH <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
33	<a href="#">Bail Appln./2186/2024</a> FIXED	JIYARUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
34	<a href="#">Bail Appln./2191/2024</a> FIXED	SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MRS. R RONGMEI MS. K L R YANTHAN	PP, ASSAM
35	<a href="#">Bail Appln./2291/2024</a> WITH OFFICE NOTE, FIXED	SATISH KUMAR SINGH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S KHOOND MS. S PHUKAN	PP, ASSAM
36	<a href="#">Bail Appln./2305/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL KADIR <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
37	<a href="#">Bail Appln./2338/2024</a> WITH OFFICE NOTE, FIXED	MD. NAJIR ALI <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
38	<a href="#">Bail Appln./2351/2024</a> FIXED	SMTI. DODE NYONDA @ DODE NGOMDIR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR P H KONWAR	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
39	<a href="#">AB/4027/2023</a> FIXED	ABU TAHER <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
40	<a href="#">AB/1132/2024</a> FIXED	NAYAN JYOTI SAIKIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. Z HAMMAD MR. R K MAHATO MISS R A CHOUDHURY	PP, ASSAM
41	<a href="#">AB/1381/2024</a> FIXED	INSAN ALI @ INSAN MIYA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MS S. MEHJABIN MR H A RASHID	PP, ASSAM
42	<a href="#">AB/1456/2024</a> FIXED	BIREN HUZURI <b>Versus</b> THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS MR. K MEDHI D R TALUKDAR	PP, ASSAM
43	<a href="#">AB/1640/2024</a> FIXED	DHARMA DEKA <b>Versus</b> THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	PP, ASSAM
44	<a href="#">AB/1746/2024</a> FIXED	SAHIDUL ISLAM MIAH <b>Versus</b> THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA	PP, ASSAM
45	<a href="#">AB/1769/2024</a> FIXED	FARAJUL HOQUE @ FARAJUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	
46	<a href="#">AB/1875/2024</a> WITH OFFICE NOTE, FIXED	KUMAR UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM

47	<a href="#">AB/1887/2024</a> FIXED	ROSHAN KUMAR GUPTA @ ROSHAN GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	PP, ASSAM
48	<a href="#">AB/1905/2024</a> WITH OFFICE NOTE, FIXED	MITU RAJ BORA <b>Versus</b> THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
49	<a href="#">AB/1906/2024</a> WITH OFFICE NOTE, FIXED	ABHIDEV RAJKHOWA <b>Versus</b> THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
50	<a href="#">AB/1907/2024</a> WITH OFFICE NOTE, FIXED	BISWAJIT MUDOI <b>Versus</b> THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
51	<a href="#">AB/1910/2024</a> FIXED	MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. RAJARSHEE DE MR. F A HASSAN	PP, ASSAM
52	<a href="#">AB/1934/2024</a> FIXED	MAHIBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. P K MEDHI	PP, ASSAM
53	<a href="#">AB/1961/2024</a> FIXED	NUR MOHAMMAD AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MS J YESMIN	PP, ASSAM
54	<a href="#">AB/1998/2024</a> FIXED	SWAPAN EAKA <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
55	<a href="#">AB/2010/2024</a> FIXED	MD. MIR HUSSAIN @ MIR HUSSAIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR M KHAN	PP, ASSAM
56	<a href="#">AB/2015/2024</a> FIXED	SMT. JULI DAS <b>Versus</b> STATE OF ASSAM	MR J DAS MR. S R RABHA P HAZARIKA T CHAKMA	PP, ASSAM
57	<a href="#">AB/2023/2024</a> FIXED	MS. TANUSHREE BANERJEE <b>Versus</b> STATE OF ASSAM	MR. S P CHOUDHURY MS B DEVI MS. M BORA	PP, ASSAM
58	<a href="#">AB/2035/2024</a> FIXED	NABAJIT BORAH <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR K HUSSAIN	PP, ASSAM
59	<a href="#">AB/2045/2024</a> FIXED	SURAJ ALI ALIAS SURAJ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
60	<a href="#">AB/2046/2024</a> FIXED	AKBAR ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
61	<a href="#">AB/2054/2024</a> FIXED	RONO LUNGCHANG <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
62	<a href="#">AB/2058/2024</a> FIXED	BINUD PEGU ALIAS BINOD PEGU AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR G JALAN MS. K K CHETIA PHUKAN S FAZIL	PP, ASSAM
63	<a href="#">AB/2069/2024</a> FIXED	FRANCIS PATIR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR G JALAN	PP, ASSAM
64	<a href="#">AB/2097/2024</a> FIXED	NIBHA BORO <b>Versus</b> THE STATE OF ASSAM	MR B BORA MR P S RAJA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
13)	MR. M BISWAS	16-08-2024	To	20-08-2024
14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024





# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday, 19th August 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2286/2024</a>	KARNA DAIMARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
2	<a href="#">Bail Appln./2419/2024</a> B/O	AJIT BARMAN <b>Versus</b> THE STATE OF ASSAM	SADHAN KALITA MR SUMANTH KAKATI GUNJAN DAS MRITYUNJOY KALITA	PP, ASSAM
3	<a href="#">Bail Appln./2472/2024</a>	PANKAJ KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
4	<a href="#">Bail Appln./2152/2024</a> WITH OFFICE NOTE, FIXED	ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
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9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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13)	MR. M BISWAS	16-08-2024	To	20-08-2024
14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024

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17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday, 19th August 2024]**

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**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 23**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	<a href="#">MC/43/2024</a> IN WP(C)/2275/2015 (D/O) in WP(C)/2275/2015	SMTI. NILIMA BALA MALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS		SC, FOREST
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### HEARING

2	<a href="#">WP(C)/9573/2019</a> PART-HEARD, FIXED	CHANDRESWAR SAIKIA AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, EDU SC, FINANCE
3	<b>WITH</b> <a href="#">WP(C)/3288/2016</a>	SMTI KANTI SAIKIA and 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R GOGOI MR.N BORAH	GA, ASSAM SC, ELEMENTARY EDUCATION MS.R ROYCHOUDHURY SC, FINANCE
4	<b>WITH</b> <a href="#">WP(C)/3329/2016</a>	SMT SASHIPROVA DEORI and 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION
5	<b>WITH</b> <a href="#">WP(C)/1772/2017</a>	SASHIPROVA DEORI and 6 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MS.A DAS	SC, ELEMENTARY EDUCATION SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 19/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2434/2024</a>	ABDUL HAI MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
<b>ADMISSION</b>				
2	<a href="#">MACApp./159/2021</a> CRP/318/2016 & CRP/302/2016 (BOTH ARE D/O)	PRANAB KR. DAS <b>Versus</b> JAYANTA BARUA AND 2 ORS.	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR S DUTTA (r-3) MS. M CHOUDHURY (r-3) MS C BORAH (r-3)
3	<b>WITH</b> <a href="#">MACApp./31/2020</a>	SRI MITHUN BARUAH <b>Versus</b> SRI JAYANTA BARUAH and 2 ORS	MR.J MOLLAH MS.A BHANU MS. S P DAS	MR. R K BHATRA MS.P HAJURI(R-3)
4	<a href="#">CRP(IO)/97/2023</a>	SMTI. GOURI GOWALA AND 3 ORS <b>Versus</b> DAYANAND PRASAD	MR. R B SAH MR. S SAHU MS A ROY	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI
5	<a href="#">Mat.App./28/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI
	<b>WITH</b> <a href="#">I.A.(Civil)/2400/2024</a> in Mat.App./28/2024	XXXXXXX <b>Versus</b> XXXXXXX	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI
6	<a href="#">MFA/48/2024</a>	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMT KAUSHALYA GURUNG and 7 ORS	MR.K K BHATRA MR.R K BHATRA MS.P HAJURI MR A SAIKIA MR.D K BHATRA	MS. S SENAPATI MR. W SHARMA (R5-R7) MR. K ROY CHOWDHURY (R5-R7)
	<b>WITH</b> <a href="#">I.A.(Civil)/469/2020</a> in MFA/48/2024	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMT. KAUSHALYA GURUNG and 7 ORS,	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	

	<b>WITH</b> <a href="#">I.A.(Civil)/2407/2024</a> in MFA/48/2024	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMT. KAUSHALYA GURUNG and 7 ORS,	MR.R K BHATRA MS.P HUJURI MR A SAIKIA MR.D K BHATRA	MS. S SENAPATI MR. W SHARMA (R5-R7) MR. K ROY CHOWDHURY (R5-R7)
7	<a href="#">MACApp./306/2024</a>	MD. NUR HUSSAIN <b>Versus</b> MD. ABDUL KHALEQUE AND 2 ORS	MR H J TAMULI MR H J TAMULI MR D KALITA	MR. R ALI (R1) MR. R K BHATRA (r-3) MD S HUSSAIN (R1) MS P HUJURI (r-3) MS R GANGAWAT (r-3)
8	<a href="#">MACApp./324/2024</a>	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> LAXMI BASUMATARY AND 4 ORS. E	MR. S K GOSWAMI MR. R SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1965/2024</a> in MACApp./324/2024	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> LAXMI BASUMATARY AND 4 ORS. E	MR. S K GOSWAMI MR. R SHARMA	
9	<a href="#">MACApp./339/2024</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI SANKAR RABHA AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	U U KHAN (R2)
	<b>WITH</b> <a href="#">I.A.(Civil)/2033/2024</a> in MACApp./339/2024	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI SANKAR RABHA AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	U U KHAN (R2)
	<b>WITH</b> <a href="#">I.A.(Civil)/2035/2024</a> in MACApp./339/2024	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI SANKAR RABHA AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	U U KHAN (R2)
10	<a href="#">MACApp./348/2024</a>	AYUB AHMED <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE CO LTD E	MR. M M ZAMAN	
11	<a href="#">MACApp./390/2024</a>	SAHEDA BEGUM AND 2 ORS <b>Versus</b> RITWIK ROCHAN KALITA AND 2 ORS F	MR. N SHARMA	MR. T DEURI(R-2) MD A RAHMAN(R-2) MS. M SAIKIA (r-3) MS. P BORTHAKUR (r-3) MR D S DEKA(R-2) MS. L WANGSA(R-2)
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
12	<a href="#">RSA/46/2024</a>	IBRAHIM MULLA AND 5 ORS <b>Versus</b> MOTLEB ALI AND 2 ORS	MR. B CHOWDHURY	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN
13	<a href="#">RSA/49/2024</a>	TIKA RAM NEPAL <b>Versus</b> AMBIKA DEVI	MR. S BISWAS MS D DEVI	
14	<a href="#">RSA/71/2024</a>	ON THE DEATH OF LATE MAHIDGAR DEKA HIS HEIRS SMTI SUBHADRA DEKA AND 4 ORS. <b>Versus</b> BIPUL DEKA AND 4 ORS.	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY	MR H NATH (r-1 to 5) MR. B D DEKA (r-1 to 5) MR. M DAS (r-1 to 5) N CHAUDHURY (r-1 to 5) MR A BHATRA (r-1 to 5) MR A DEKA (r-1 to 5)
15	<a href="#">RSA/72/2024</a>	SANKAR BARKAKATI <b>Versus</b> TARUN BARAKAKATI	MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI	
	<b>WITH</b> <a href="#">I.A.(Civil)/1304/2024</a> in RSA/72/2024	SANKAR BARKAKATI <b>Versus</b> TARUN BARAKAKATI	MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI	

**ORDERS**

16	<a href="#">I.A.(Civil)/146/2018</a> in RSA/17/2018	SMTI BHUBANESWARI @ BHUBANE CHOUDHURY AND ORS <b>Versus</b> SRI SARAL KR. CHAKRABORTY AND ORS	MR. S K SAHARIAH MR. M DAS MR D C NATH	
	<b>WITH</b> <a href="#">RSA/17/2018</a>	SMTI BHUBANESWARI @ BHUBANE CHOUDHURY AND ORS <b>Versus</b> SRI SARAL KR. CHAKRABORTY AND ORS	MR. S K SAHARIAH MR. M DAS MR D C NATH	
	<b>WITH</b> <a href="#">I.A.(Civil)/147/2018</a> in RSA/17/2018	SMTI BHUBANESWARI @ BHUBANE CHOUDHURY AND ORS <b>Versus</b> SARAL KR. CHAKRABORTY AND ORS	MR. S K SAHARIAH MR. M DAS MR D C NATH	
17	<a href="#">RSA/325/2018</a>	SRI MUNINDRA NATH BHARALI AND 3 ORS <b>Versus</b> SRI PRANABJYOTI DAS AND 4 ORS	MR. H K SHARMA	MR. B PATHAK MR H K GOGOI MR. R THADANI MR. B HAZARIKA
	<b>WITH</b> <a href="#">I.A.(Civil)/4171/2018</a> in RSA/325/2018	SRI MUNINDRA NATH BHARALI AND 3 ORS <b>Versus</b> SRI PRANABJYOTI DAS AND 4 ORS	MR. H K SHARMA	
18	<a href="#">I.A.(Civil)/824/2019</a> WITH LCR in MFA/63/2014	M/S. MEGHRAJ MOTILAL AND CO., <b>Versus</b> ON THE DEATH OF AFTABUDDIN AHMED BARUAH @ SAFARUDDIN AHMED BARUAH, HIS LEGAL HEIRS REPRESENTING	MR. P MAHANTA	
	<b>WITH</b> <a href="#">MFA/63/2014</a>	M/S. MEGHRAJ MOTILAL and CO. <b>Versus</b> AFTAB UDDIN AHMED BARUAH @ SAARUDDIN AHMED BARUAH	MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	MR.D SAIKIA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA
	<b>WITH</b> <a href="#">MC/3597/2014</a> in MFA/63/2014	M/S. MEGHRAJ MOTILAL and CO. <b>Versus</b> AFTAB UDDIN AHMED BARUAH @ SAARUDDIN AHMED BARUAH	MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	MR.D SAIKIA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/825/2019</a> in MFA/63/2014	M/S. MEGHRAJ MOTILAL AND CO., <b>Versus</b> ON THE DEATH OF AFTABUDDIN AHMED BARUAH @ SAFARUDDIN AHMED BARUAH, HIS LEGAL HEIRS REPRESENTING	MR. P MAHANTA	
19	<a href="#">WP(C)/1083/2014</a>	AFTAB UDDIN AHMED BARUAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.B GOGOI MR.P NAYAK M RSA VERMA	GA, ASSAM MR.S K JAIN MR.J I BORBHUIYA MR.P MAHANTA SC, P H E MR.T C KHETRI
20	<a href="#">I.A.(Civil)/2738/2019</a> in Review.Pet./8724/2019	SRI ATAUR RAHMAN CHOUDHURY <b>Versus</b> MD. JAHAR ALI AND ANR	MR. P MAHANTA MS. P SAHARIA	
	<b>WITH</b> <a href="#">Review.Pet./8724/2019</a> (Filing Number)	SRI ATAUR RAHMAN <b>Versus</b> MD. JAHAR ALI AND ANR		
21	<a href="#">I.A.(Civil)/2825/2019</a> WITH RSA/180/2006(D/O) in Review.Pet./102/2018	THE UNION OF INDIA AND 2 ORS <b>Versus</b> JAI PRAKASH AGARWAL	DR. B N GOGOI	
	<b>WITH</b> <a href="#">Review.Pet./102/2018</a>	THE UNION OF INDIA AND 2 ORS <b>Versus</b> JAI PRAKASH AGARWAL	DR. B N GOGOI	

22	<a href="#">I.A.(Civil)/4134/2019</a> in MACApp./17102/2019	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI PALLABI DEVI AND 3 ORS.	MR. C PHUKAN	MR. S B PRASAD (R-2) MR D K NATH(R-3) MR M BARMAN (R2)
	<b>WITH</b> <a href="#">MACApp./17102/2019</a> (Filing Number)	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI.PALLABI DEVI AND 3 ORS.	MR. C PHUKAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/17107/2019</a> (Filing Number)	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI.PALLABI DEVI AND 3 ORS.		
23	<a href="#">MACApp./118/2020</a> WITH LCR	M/S NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SMTI. SALEHA BEGUM AND 2 ORS	MR. K K BHATTA MR J JOHN MS R DEVI	MR. A R AGARWALA (R-1) MR ADITYA AGARWALA (R-1)
24	<a href="#">MACApp./239/2020</a> WITH LCR	NAMALI KAIBARTA AND 2 ORS. <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR MR. A SHAKIL MS. R LAILA	MS L SHARMA (r-1)
25	<a href="#">MACApp./246/2020</a> WITH LCR	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> RUHINI RAMAN SAIKIA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1720/2020</a> in MACApp./246/2020	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> RUHINI RAMAN SAIKIA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
26	<a href="#">CRP(IO)/126/2021</a>	MAHBUB AHMED @ MOULANA MEHBUB AHMED <b>Versus</b> SAMSUR UDDIN LASKAR AND 7 ORS	MR. N H LASKAR MS A GAYARI	
27	<a href="#">RFA/36/2022</a> WITH LCR	SANKAR BISWAS <b>Versus</b> MRINAL KANTI SARKAR AND 4 ORS.	MS J DEKA	
28	<a href="#">CRP(IO)/115/2022</a>	M/S STEEL ENGINEERS <b>Versus</b> M/S SWAHID KUSHAL KONWAR SAMABAYA SUTAKOL LTD	MR. B D DEKA N CHAUDHURY MR A BHATRA MR A DEKA	MR. M DAS
29	<a href="#">I.A.(Civil)/2880/2022</a> WITH LCR in CRP/55/2017	ON THE DEATH OF BASUDEV SHAW HIS LEGAL HEIRS SHANTI SHAW AND ORS. <b>Versus</b> SAMSUL HAQUE	MR. S P ROY JYOTISH DAS MRS S KUMARI	MR P SHARMAH
	<b>WITH</b> <a href="#">CRP/55/2017</a>	ON THE DEATH OF BASUDEV SHAW <b>Versus</b> SAMSUL HAQUE	MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MRSK AGARWAL MR. S ALAM MR.T R ROY	
30	<a href="#">I.A.(Civil)/3659/2022</a> in RFA/8588/2022	AJOY KR. BORUAH <b>Versus</b> ANJAN KR. BORUAH AND 2 ORS.	MR B BURAGOHAIN MR. P K GOGOI MRS. B TALUKDAR MR J P KACHARI	MR B SHARMA
	<b>WITH</b> <a href="#">RFA/8588/2022</a> (Filing Number)	AJOY KR. BORUAH <b>Versus</b> ANJAN KR. BORUAH AND 2 ORS. F	MR B BURAGOHAIN	
31	<a href="#">MACApp./10/2023</a> WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> NANI SMITH AND 3 ORS .	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR J I MONDAL (r-1,2) MR A N IQBAL (r-1,2) MR A HAI (r-1,2)
	<b>WITH</b> <a href="#">I.A.(Civil)/908/2023</a> in MACApp./10/2023	NANI SMITH AND ANR <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD.	MR J I MONDAL MR A N IQBAL MR A HAI	MS. R D MOZUMDAR
32	<a href="#">MACApp./18/2023</a> WITH LCR	LAKHESWAR DEKA AND ANR. <b>Versus</b> GEETA DAS AND ANR.	MR. R GOSWAMI	MR A N DAS (R-2) B DUTTA(r-1)



33	<a href="#">MACApp./20/2023</a> WITH LCR	MISS SIMI PAUL AND 2 ORS <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. A S DHILLON MR K BISWAKARMA MS B DEVI	MR. K K PARASAR DY.S.G.I.
34	<a href="#">CRP/32/2023</a> WITH LCR	TAPAN DEBNATH <b>Versus</b> LAKHAN MURMU AND 7 ORS.	MR. A DEB MR. S Z RAHMAN MR. O LASKAR	MR M RANA (R1) MD. I AHMED (R1) SC, BTC(3)
35	<a href="#">I.A.(Civil)/677/2023</a> in MFA/14718/2022  <b>WITH</b> <a href="#">MFA/14718/2022</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD . <b>Versus</b> JASMINA BEGUM AND 4 ORS .  NATIONAL INSURANCE COMPANY LTD . <b>Versus</b> JASMINA BEGUM AND 4 ORS . A	MR. N M DUTTA   MR. N M DUTTA	MS. P BHATTACHARYA (r-1 to 4) MR. A KHAN (r-1 to 4)
36	<a href="#">I.A.(Civil)/1906/2023</a> in RFA/15765/2022  <b>WITH</b> <a href="#">RFA/15765/2022</a> (Filing Number)	SHIBU BARMAN <b>Versus</b> CHANDRA MOHAN RAY AND 9 ORS.	   MR. D K SHARMA	MR. S K GHOSH (r-2 to 5,8,9,10) MS F AHMED (r-2 to 5,8,9,10)
37	<a href="#">I.A.(Civil)/2389/2023</a> in RFA/8944/2023  <b>WITH</b> <a href="#">RFA/8944/2023</a> (Filing Number)	SHIBU BARMAN <b>Versus</b> CHANDRA MOHAN RAY AND 9 ORS. B RAJU HAZARIKA <b>Versus</b> SAILENDRA KUMAR GOSWAMI AND ANR.	   MR S KHOUND	
37	<b>WITH</b> <a href="#">RFA/8944/2023</a> (Filing Number)	RAJU HAZARIKA <b>Versus</b> SAILENDRA KUMAR GOSWAMI AND ANR. B	MR S KHOUND	
37	<b>WITH</b> <a href="#">I.A.(Civil)/9789/2023</a> (Filing Number)	RAJU HAZARIKA <b>Versus</b> SAILENDRA KUMAR GOSWAMI AND ANR. B	MR S KHOUND	
38	<a href="#">I.A.(Civil)/2568/2023</a> in RFA/10122/2023  <b>WITH</b> <a href="#">RFA/10122/2023</a> (Filing Number)	KANCHAN BALA DAS AND 4 ORS. <b>Versus</b> BINOD GOYARI AND 2 ORS.	MR. M SARANIA MR. S SAIKIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	MR. B J MUKHERJEE MS R SAHA
38	<b>WITH</b> <a href="#">RFA/10122/2023</a> (Filing Number)	KANCHAN BALA DAS AND 4 ORS <b>Versus</b> BINOD GOYARI AND 2 ORS. B	MR. M SARANIA	
39	<a href="#">Tr.P.(C)/49/2024</a>	MAKONI ROY <b>Versus</b> DIPAK ROY	MR. H DAS MS J K JAISWARA	
40	<a href="#">I.A.(Civil)/52/2024</a> WITH LCR in RSA/18/2016  <b>WITH</b> <a href="#">RSA/18/2016</a>	INSAB ALI <b>Versus</b> LEGAL HEIRS OF LATE MUSLEM UDDIN AHMED HALIMAN NESSA and ORS	MR. N HAQUE MR. N HAQUE MR.M HUSSAIN	
40	<b>WITH</b> <a href="#">RSA/18/2016</a>	INSAB ALI <b>Versus</b> LEGAL HEIRS OF LATE MUSLEM UDDIN AHMED HALIMAN NESSA and 11 ORS	DR.B AHMED MR. P K ROYCHOUDHURY MR.N HAQUE MR K UDDIN MR.M HUSSAIN MR. A K AZAD	MR.R SARMA(R-1- - 3 & 7) MR.P K DEKA R-1-3 and7 MR.H DEKA(R-1-3 & 7) MR.A HUSSAIN(R-1-3 & 7) MR.D HAZARIKA(R-1-3 & 7)
40	<b>WITH</b> <a href="#">I.A.(Civil)/1390/2023</a> in RSA/18/2016	HALIMAN NESSA and 5 ORS <b>Versus</b> INSAB ALI	MR.A HUSSAIN MR.D HAZARIKA MR D HAZARIKA	DR.B AHMED MR.N HAQUE MR.M HUSSAIN

	<p><b>WITH</b> <a href="#">I.A.(Civil)/2810/2023</a> in RSA/18/2016</p>	<p>INSAB ALI, <b>Versus</b> LEGAL HEIRS OF LATE MUSLEM UDDIN AHMED HALIMAN NESSA and 14 ORS</p>	<p>DR.B AHMED MR. N HAQUE MR. N HAQUE MR.M HUSSAIN</p>	<p>MR.R SARMA MR. P K DEKA MR. N N JHA (R-3.1 TO 3.3) MR.D HAZARIKA MR. M UDDIN (R-3.1 TO 3.3) MS M SAHOO (R-3.1 TO 3.3)</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/2811/2023</a> in RSA/18/2016</p>	<p>INSAB ALI <b>Versus</b> LEGAL HEIRS OF LATE MUSLEM UDDIN AHMED HALIMAN NESSA and 14 ORS</p>	<p>DR.B AHMED MR. N HAQUE MR. N HAQUE MR.M HUSSAIN</p>	<p>MR.R SARMA MR. P K DEKA MR.D HAZARIKA</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/2812/2023</a> in RSA/18/2016</p>	<p>INSAB ALI <b>Versus</b> LEGAL HEIRS OF LATE MUSLEM UDDIN AHMED HALIMAN NESSA and 14 ORS</p>	<p>DR.B AHMED MR. N HAQUE MR. N HAQUE MR.M HUSSAIN</p>	<p>MR.R SARMA MR. P K DEKA MR.D HAZARIKA</p>
41	<a href="#">RSA/86/2024</a>	<p>SAFIQUR RAHMAN MAZARBHUIYA <b>Versus</b> FARAS UDDIN AND 10 ORS</p>	<p>MR. N DHAR MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA</p>	<p>GA, ASSAM MR. A H ALAMGIR (r-1 TO 4) MR. C K S BARUAH(CGC) MR. A S TAPADER (R-6) MR M AHMED (R-6) DY.S.G.I. SC, REVENUE</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1610/2024</a> in RSA/86/2024</p>	<p>SAFIQUR RAHMAN MAZARBHUIYA <b>Versus</b> FARAS UDDIN AND 10 ORS</p>	<p>MR. N DHAR MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA</p>	<p>GA, ASSAM MR. C K S BARUAH (UNION OF INDIA) DY.S.G.I. SC, REVENUE</p>
42	<a href="#">I.A.(Civil)/104/2024</a> in MACApp./15594/2023	<p>RAHUL MANDAL <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD AND 2 ORS.</p>	<p>MR. A R AGARWALA MR ADITYA AGARWALA</p>	<p>MS. R D MOZUMDAR(R-1) MS. C MOZUMDAR(R-1) MR. S P SHARMA(R-1)</p>
	<p><b>WITH</b> <a href="#">MACApp./15594/2023</a> (Filing Number)</p>	<p>RAHUL MANDAL <b>Versus</b> ORIENTAL INSURANCE CO LTD AND 2 ORS (E)</p>	<p>MR. A R AGARWALA</p>	
43	<a href="#">I.A.(Civil)/138/2024</a> in RSA/434/2024	<p>NOOR ISLAM <b>Versus</b> ISUB ALI AND ANR.</p>	<p>MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY</p>	<p>MR. P SUNDI</p>
	<p><b>WITH</b> <a href="#">RSA/434/2024</a> (Filing Number)</p>	<p>NOOR ISLAM <b>Versus</b> ISUB ALI AND ANR. A</p>	<p>MR. P MAHANTA</p>	
	<p><b>WITH</b> <a href="#">I.A.(Civil)/436/2024</a> (Filing Number)</p>	<p>NOOR ISLAM <b>Versus</b> ISUB ALI AND ANR. A</p>	<p>MR. P MAHANTA</p>	
44	<a href="#">CRP(IO)/206/2024</a> FIXED	<p>NITYANANDA PATRA AND ANR <b>Versus</b> RENU GOHAIN AND 2 ORS</p>	<p>MR. P SUNDI</p>	
45	<a href="#">I.A.(Civil)/234/2024</a> in MACApp./770/2024	<p>NABAM PHILIP <b>Versus</b> PUTULI SAIKIA AND 3 ORS.</p>	<p>MR. R SARMA</p>	
	<p><b>WITH</b> <a href="#">MACApp./770/2024</a> (Filing Number)</p>	<p>NABAM PHILIP <b>Versus</b> PUTULI SAIKIA AND 3 ORS. F</p>	<p>MR. R SARMA</p>	
	<p><b>WITH</b> <a href="#">I.A.(Civil)/771/2024</a> (Filing Number)</p>	<p>NABAM PHILIP <b>Versus</b> PUTULI SAIKIA AND 3 ORS. F</p>	<p>MR. R SARMA</p>	

46	<a href="#">I.A.(Civil)/1569/2024</a> in MACApp./5784/2024	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SHIULI BASU @ SIULI BASU @ SHILU BASU AND 5 ORS.	MRS. S ROY MS F N ZAMAN	
	<b>WITH</b> <a href="#">MACApp./5784/2024</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SHIULI BASU @ SIULI BASU @ SHILU BASU AND 5 ORS	MRS. S ROY	
	<b>WITH</b> <a href="#">I.A.(Civil)/5786/2024</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SHIULI BASU @ SIULI BASU @ SHILU BASU AND 5 ORS	MRS. S ROY	
47	<a href="#">I.A.(Civil)/1854/2024</a> WITH LCR, B/O in RSA/162/2010	ABUL SK, <b>Versus</b> MALEKJAN BEWA AND ORS	MR. D K SARMAH	MS. R CHOUDHURY
	<b>WITH</b> <a href="#">RSA/162/2010</a>	MUSTT. MALEKJAN BEWA and 2 ORS, <b>Versus</b> MD. KUMAR ALI and ORS,	MR. M A SHEIKH MR. A BISWAS (A-3,4C,4D) MR D K SARMAH (A- 3,4C,4D) MS.A BEGUM MD.M H CHOUDHURY MS. A TALUKDAR (A- 3,4C,4D)	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
	<b>WITH</b> <a href="#">I.A.(Civil)/1853/2024</a> in RSA/162/2010	ABUL SK, AND ORS <b>Versus</b> MALEKJAN BEWA AND ORS	MR. D K SARMAH	MR. R CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/1855/2024</a> in RSA/162/2010	ABUL SK, <b>Versus</b> MALEKJAN BEWA AND ORS	MR. D K SARMAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/1856/2024</a> in RSA/162/2010	ABUL SK, <b>Versus</b> MALEKJAN BEWA AND ORS	MR. D K SARMAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/1857/2024</a> in RSA/162/2010	ABUL SK, <b>Versus</b> MALEKJAN BEWA AND ORS	MR. D K SARMAH	MS. R CHOUDHURY
48	<a href="#">I.A.(Civil)/2348/2024</a> in MACApp./6922/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> KHANINDRA KALITA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR MD. K ALI
	<b>WITH</b> <a href="#">MACApp./6922/2023</a> (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> KHANINDRA KALITA AND 4 ORS. A	MR. R GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/1426/2024</a> (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> KHANINDRA KALITA AND 4 ORS. A	MR. R GOSWAMI	
49	<a href="#">I.A.(Civil)/2353/2024</a> in MACApp./7717/2024	RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> JUBEDA KHATUN AND 2 ORS.	MR. K K BHATRA MS L SHARMA	
	<b>WITH</b> <a href="#">MACApp./7717/2024</a> (Filing Number)	RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> JUBEDA KHATUN AND 2 ORS (H)	MR. K K BHATRA	
	<b>WITH</b> <a href="#">I.A.(Civil)/7718/2024</a> (Filing Number)	RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> JUBEDA KHATUN AND 2 ORS (H)	MR. K K BHATRA	

50	<a href="#">I.A.(Civil)/2354/2024</a> in MACApp./1722/2024	UNITED INDIA INSURANE COMPANY LTD. <b>Versus</b> PHULMATI DAS AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">MACApp./1722/2024</a> (Filing Number)	UNITED INDIA INSURANE COMPANY LTD <b>Versus</b> PHULMATI DAS AND 2 ORS F	MR. R GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/8666/2024</a> (Filing Number)	UNITED INDIA INSURANE COMPANY LTD <b>Versus</b> PHULMATI DAS AND 2 ORS F	MR. R GOSWAMI	
51	<a href="#">I.A.(Civil)/2355/2024</a> in MACApp./6711/2024	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> PUROBI BORA AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	<b>WITH</b> <a href="#">MACApp./6711/2024</a> (Filing Number)	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> PUROBI BORA AND 5 ORS H	MR. S K GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/7249/2024</a> (Filing Number)	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> PUROBI BORA AND 5 ORS H	MR. S K GOSWAMI	
<b>HEARING</b>				
52	<a href="#">MFA/26/2023</a> WITH LCR, FIXED	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI GOLAMONI URANG AND ANR	MR. R GOSWAMI MS. P BORTHAKUR	MR A B DEY (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2120/2024</a> in MFA/26/2023	SMTI GOLAMONI URANG <b>Versus</b> CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED	MR A B DEY	MR. R GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
13)	MR. M BISWAS	16-08-2024	To	20-08-2024
14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024